

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOLKATA
(Original Application No.104/2024/EZ)**

Nilamani Mohapatra . . . Applicant.
-Versus-
State of Orissa & others. . . Respondents.

: I N D E X :

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1.	Addl. Affidavit filed on behalf of Opp. party No.10	1 - 5
2.	<u>ANNEXURE-A/10</u> Copy of the joint committee report	6 - 11
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Cuttack
Date: 18.02.2025.

Prabha
Addl. Standing Counsel.

**BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH: KOLKATA**

O.A. No.104 of 2024/EZ.

Nilamani Mohapatra . . . Applicant.

-Versus-

State of Orissa & others. . . Respondents.



**ADDL. AFFIDAVIT FILED ON BEHALF
OF THE RESPONDENTS/OPP.PARTIES
NO.10.**

I, Sri Dillip Kumar Sahoo, aged about 35 years, Son of Basanta Kumar Sahoo, at present working as Dy. Director of Mines, Cuttack Circle, Cuttack Dist.Cuttack, do hereby solemnly affirm and state as follows:-

1. That I am swearing this affidavit on behalf of the Opp. Party No10 being duly authorized by them.
2. That I have gone through the abovementioned original application and have understood the contents thereof. In my official capacity I am well acquainted with the facts of the case and thus competent to swear this addl. affidavit.
3. That the deponent has already filed counter affidavit in the matter.
4. That the aforesaid Original Application has been filed by the Applicant before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata challenging the illegal operation of Khondalite Stone from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, Khordha Tahasil, by the lessee in violation of Sitting Criteria, Conditions of Environment

Dillip Kumar Sahoo

**Deputy Director of Mines
Cuttack Circle, Cuttack**

18/02/25
**AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004**

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Clearance, Consent to Establish and Consent to operate, Mining Plan and in close proximity of human habitation. There has been no monitoring of compliance of conditions pursuant to public complaint. There has been no greenbelt by the project proponent and the progressive mine closure and phased reclamation has not been followed and there has been no action by the SEIAA and State Pollution Control Board; the authorities who have granted Environment Clearance and Consent To Operate despite of repeated complaints.

5. That, the present application arises out of the order dated 28.05.2024 passed by this Hon'ble Tribunal in O.A. No.104/2024/EZ, wherein this Hon'ble Tribunal had constituted a committee comprising of the District Magistrate, Khordha or his representative not below the rank of Additional District Magistrate, Senior Scientist, Odisha State Pollution Control Board, Senior Scientist, Central Pollution Control Board and Senior Scientist SEIAA, Odisha.

6. That, the aforesaid joint committee visited the Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, of Odisha Mining Corporation Limited (OMC Ltd.), Tehsil & District-Khordha on Dt.20.06.2024 and suggested the Deputy Director of Mines, Cuttack Circle, Cuttack and the Mining Officer, Cuttack Circle, Cuttack to assess the quantity of the Minor Minerals extracted by the Odisha Mining Corporation Ltd. from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh. Copy of the joint committee report is enclosed herewith as **Annexure-A/10**.

Dillip Kumar Sahu

Deputy Director of Mines
Cuttack Circle, Cuttack

AMBICA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

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7. That, the Deputy Director of Mines, Cuttack Circle, Cuttack had sought the help of the Odisha Space Application Centre (ORSAC) vide Letter No.3718/Mines, Dt.08.11.2024 to assess the quantum of the Minor Minerals extracted by the Odisha Mining Corporation Ltd. from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh since Dt.02.12.2020 i.e. commencement of Mining operation at the said quarry. A copy of the Letter No.3718/Mines, Dt.08.11.2024 is enclosed herewith as **Annexure-B/10 series**.

8. That, the Odisha Space Application Centre (ORSAC) submitted its assessment report vide ORSAC/PR/1230/2024-No.598, Dt.13.02.2025 regarding the quantum of the Minor Minerals extracted by the Odisha Mining Corporation Ltd. from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh between Dt.28.12.2020 (on the basis of the availability of the closest ortho-satellitic image to the date of commencement of Mining operation at the said quarry i.e. Dt.02.12.2020) and Dt.29.01.2025 (Date up to which the extraction details have been measured). As per the said assessment report, a total of 2,61,851.385CuM Minor Minerals have been extracted during the aforesaid period. A copy of the said assessment Report prepared by the Odisha Space Application Centre (ORSAC) along with the methodology is enclosed herewith as **Annexure-C/10**.

9. That, the Mines Manager, Kundakundi Kunda Stone Quarry (Khondalite), Narangarh of Odisha Mining Corporation Ltd. has reported extraction of only 2,02,565.65CuM of Minor Minerals through the monthly return filed in Form-J through

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Dillip Kumar

Deputy Director of Mines
Cuttack Circle, Cuttack

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AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

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i3MS online portal between the date of commencement of Mining operation at the said quarry i.e. Dt.02.12.2020 and Dt.31.01.2025. Copy of the monthly returns filed by the Mines Manager, Kundakundi Kunda Stone(Khondalite) Quarry, Narangarh M/s Odisha Mining Corporation Ltd. up to January, 2025 is enclosed herewith as **Annexure-D/10 series**.

It is worthwhile to mention here that, as per the daily production details submitted by the Mines Manager, Kundakundi Kunda Stone Quarry (Khondalite), Narangarh of Odisha Mining Corporation Ltd., no production has been recorded at the said quarry on Dt.30.01.2025 and Dt.31.01.2025. A copy of the daily production details for Dt.30.01.2025 and Dt.31.01.2025, submitted by the Mines Manager, Kundakundi Kunda Stone Quarry (Khondalite), Narangarh of Odisha Mining Corporation Ltd. is enclosed herewith as **Annexure-E/10**.

10. That, an unreported extraction of 59,285.735CuM has been noticed at the aforesaid Mines. In this regard, a showcause notice has been served to the Mines Manager, Kundakundi Kunda Stone (Khondalite) Quarry, Narangarh of Odisha Mining Corporation Ltd. vide Letter No.544/Mines, Dt.15.02.2025. A copy of the Letter No.544/Mines, Dt.15.02.2025 along with all the Annexure is enclosed herewith as **Annexure-F/10 series**.

11. That the facts and circumstances of the case, appropriate steps are to be taken after receiving reply from the Odisha Mining Corporation Limited (OMC Limited) against the aforesaid show cause notice.

A.R.

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
REGD. NO-ON-56/2004

Deputy Director of Mines
Cuttack Circle, Cuttack

Dillip Kumar Selva

SP

12. That the facts stated above are true to the best of my knowledge and belief based on official records.

Debitip Kumar Sahu

Deputy Director of Mines
Cuttack Circle, Cuttack

Deponent.

Certificate

Certified that the cartridge papers are not readily available.

Cuttack

Date: 18.02.2025

Patra

Addl. Standing Counsel.



Debitip Kumar Sahu
The above named deponent, being identified by *personally known to me* solemnly affirm and states before me that the contents of this *All Am by Regd No-10* are true to the best of his/her/their knowledge and belief. *18.02.25*

AMBIKA PRASAD RAY
NOTARY, CUTTACK TOWN
Regd. No.-ON-56/2004

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**COMMITTEE REPORT ON JOINT FIELD VISIT ON DATED.20.06.2024 TO
NARANGARH KHONDALITE STONE QUARRY IN O.A. NO. 104/2024/EZ FILED BY
NILAMANI MAHAPATRA Vs STATE OF ODISHA AND OTHERS**

The Hon'ble NGT has constituted a Committee comprising following members with a direction that committee shall visit the site and submit its report on affidavit within four weeks with regard to allegations made in O.A No.104/2024/EZ filed by Nilamani Mahapatra Vs State of Odisha and others passed in order dated 28.05.2024.

Members:

- i) District Magistrate, Khordha, Odisha or his representative not below the rank of Additional District Magistrate
- ii) Senior Scientist, Odisha State Pollution Control Board
- iii) Senior Scientist, Central Pollution Control Board
- iv) Senior Scientist, SEIAA, Odisha

As per direction of Hon'ble NGT, a team consisting of following members visited the site on dated. 20.06.2024 for enquiry and fact finding.

Sl. No.	Name of the Officer	Designation
1.	Sri Saphalya Mandita Pradhan	Additional District Magistrate (Revenue)
2.	Sri Dipti Ranjan Sethi	Sub-Collector, Khordha
3.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Khordha Circle, Khordha
4.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Cuttack Circle, Khordha
5.	Dr. Sohan Giri	Addl. Chief Env. Scientist & Regional Officer, Odisha SPCB, Bhubaneswar
6.	Dr. Sandeep Ray	Scientist D, Central Pollution Control Board
7.	Dr. Pradeep Kumar Nayak	Environmental Scientist, SEIAA, Bhubaneswar
8.	Sri Bibhas Ranjan Panigrahi	Tahasildar, Khordha
9.	Smt. Kshirabdhii Tanaya Sahoo	BDO, Khordha

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

True copy
attached

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Present Status of the allegation against Stone quarry:

Issues	Present status
<p>1. The petitioner alleged that the quarry operation is adjoining to Ward nos. 3 and 7 of Bhogapur Village of Narangarh GP and close to the residential area.</p>	<p>The land in question was measured by RI and Amin of Khordha Tahasil in presence of Tahsildar, Khordha. Tahasildar have stated that 50 plots are coming within the radius of 50 meters from the lease boundary of Narangarh Khondalite mines. Out of 50 plots, 45 plots are recorded in favour of private persons under the Khewat (Land lord) Shree Jagannath Mahaprabhu Bije Puri Taraf Administrator, Shree Mandir Parichalana Committee, Puri and rest 5 plots are under Govt Khata. Out of 50 plots, 44 plots are recorded in Ghara bari kisam. One plot is agricultural plot. Within 44 private plots, 19 plots have existing structures with dwelling houses and rest 25 plots have no structures. All these private plots are recorded under khewatship of Shree Jagannath Mahaprabhu Bije, Puri Taraf Administrator Jagannath Mandira Parichalana Committee Puri, khewat no-1.1. The detailed habitation list along with land schedule which is coming within the radius of 50 meters from lease boundary is enclosed at Annexure-I.</p>

True Copy Attested

[Handwritten Signature]

Deputy Director of Mines
Cuttack Circle, Cuttack

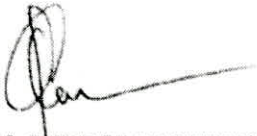
True copy attested

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COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

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<p>2. There is allegation that more than three schools/ Anganwadis are existing within a 200 meters radius of the quarry.</p> <p><i>True copy attested</i></p>  <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<ul style="list-style-type: none"> • In Bhogapur mouza one UP School is existing within a distance of 160 meters from the mining lease boundary and one anganwadi centre is located within a distance of 166 meters from lease boundary. Further, one Saraswati Sishu Mandir, Bhogapur is situated at a distance of 110 meters from the lease boundary. • In Narangarh mouza, one Ashram school and one high school named Chintamani Vidya Niketan are located within a distance of 85 meters and 120 meters from lease boundary respectively as per report of Tahasildar, Khordha.
<p>3. The quarry is said to fall within human habitation and involves operation of huge machinery for drilling and cutting which create significant amount of noise as well as air pollution. It is further stated that Bhogapur is a densely populated village and the layer of dust generated from mining and its allied activities are dispersed over nearby houses and leaves of vegetation. Because of noise pollution, both during day and night the villagers are not able to have peaceful sleep. Study of children and also ailing senior citizens a adversely affected.</p>	<p>RO, SPCB Bhubaneswar reported that both ambient air quality and ambient noise monitoring were conducted for about 24 hours. The average data of Particulate Matter (PM)₁₀ in the atmosphere at 3 locations are below 100 ug/M³ per meter within prescribed standard of board and ambient noise intensity at 4 different locations are below prescribed standard w.r.t. industrial & residential area for day time i.e. 75 & 55 dB(A) respectively.</p> <ul style="list-style-type: none"> • No high level or intensity of noise generating drilling machine was used for drilling of stone at the quarry area. • Wire saw cutting machine was used for cutting Khondalite stone which was not generating high intensity of sound. Usually during cutting, the water sprinkling was observed for

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

Handwritten signatures and initials:

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		<p>suppression and dispersion of fugitive dust to nearby areas/locations.</p> <ul style="list-style-type: none"> Noise intensity was not so loud towards nearby areas/school during the day of monitoring. No dust deposit were observed on the leaves surface area of the trees existing nearby to mining lease area. The report of RO, SPCB, Bhubaneswar is enclosed at Annexure-II.
<p>4. It is alleged that during the mining operation 39 mango trees, 22 jackfruit trees along with other associate plants have been completely uprooted.</p>	<p>• Necessary permissions has been sought from DFO, Khordha for cutting of 137 nos. standing tress over plot no 2166,1851,1850,1745 under khata no 532/2 of Mouza - Narangarh, Khordha vide letter no-14484, dated. 01.12.2020 of Regional Officer, Khondalite Group of Mines.</p> <p>• The DM, OFDC Ltd. Bhubaneswar (C) Division was requested to estimate the cost of felling of 137 nos of different species by DFO, Khordha Division vide letter no 8179, dated. 21.12.2020.</p> <p>• An estimate of Rs. 2,40,088 has been submitted by OFDC Ltd, Bhubaneswar and the Rs. 2,37,036/- has been deposited after deducting TDS @ 1.5% by Regional Manager, KHondalite Group of Mines on dated. 20.02.2021 through RTGS.</p>	

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Deputy Director of Mines
Cuttack Circle, Cuttack

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COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

	<ul style="list-style-type: none"> Accordingly Permission has been accorded to take up felling of trees through OFDC Ltd. Vide letter no. 1381, dated 01.03.2021 of DFO, Khordha. The above report received from Mines Manager, K.K Khondalite Mines, Naranagarh is enclosed at Annexure-III.
<p>5. It is alleged that two deep borewell in the quarry caused the depletion of ground water in the residential school and village tanks for which it get dried in the month of February.</p>	<p>NOC has been obtained from Central Ground Water Authority, New Delhi for ground water abstraction and its validity period is from 06.05.2023 to 05.05.2025 as per report of Odisha Mining Corporation Limited which is enclosed at Annexure-IV.</p> <p>There is no such evidence that establishment of two deep borewell in the quarry area for industrial purpose has led to depletion of ground water in the residential school and village tanks. As reported by BDO, Khordha, Bhogapur village under Narangagrh GP area faces water scarcity during summer season for which water tankers are deployed to meet the demands of local people. The report of BDO, Khordha is enclosed at Annexure-V.</p>
<p>6. It is stated that no consultation with village assembly/palli sabha prior to operation of quarry</p> <p><i>True copy attested</i></p> <p><i>[Signature]</i></p> <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<p>As per sub section (6) of Section 4 of OMMC Rules 2016, no prospecting license -cum-mining lease or mining lease or quarry lease shall be granted in Schedule Areas without recommendation of concerned GP. As Khordha is a non-schedule area, it is not mandatory to have palli sabha prior to operation of quarry.</p>

True Copy Attested

[Signature]

Deputy Director of Mines
Cuttack Circle, Cuttack

True copy attested

[Signature]

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

[Signatures]

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Over all observations:

The committee members observed the followings at the time of inspection:-


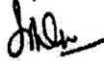
- Narangarh Khondalite Stone quarry is operating over plot no. 1745, 1850, 1851 & 1747/2166 pertaining to Khata no - 532/2 of an Area Ac. 11.545 dec. of Mouza Narangarh.
- E.C was granted in favour of M/s Odisha Mining Corporation Limited vide SEIAA Odisha letter no. 8881/ SEIAA dated. 04.09.2020.
- Consent to Establish (CTE) and Consent to Operate (CTO) were issued by SPCB, Odisha, Bhubaneswar vide letter no 2957/RO, dated 05.10.2020 and letter no 3432/RO dated 18.11.2020 respectively.
- The committee suggested that Deputy Director, Mines, Circle- Cuttack & Mining Officer, Cuttack shall assess the quantum of minor minerals extracted by the M/s Odisha Mining Corporation Ltd from Narangarh Khondalite stone quarry as per OMMC rules and stipulated conditions by SEIAA and SPCB, Odisha, BBSR along with Deputy Director, Mines, Circle- Khordha. They will also scientifically calculate the volume of minor mineral extracted along with imputation of penalty, environmental compensation and remedial measures. In case there is evidence of mining beyond permissible limits/quantity as per the existing order and guidelines, within a period of one month so as to submit the compliance before the Hon'ble NGT.



Mining Officer, Cuttack



RO, SPCB, Bhubaneswar


Deputy Director of Mines,
Cuttack Circle, Cuttack

Deputy Director, Mines,
Khordha Circle, Khordha

Senior Scientist, Odisha,
State Pollution Control BoardSenior Scientist,
Central Pollution Control Board


Senior Scientist, SEIAA, Odisha



BDO, Khordha



Tahsildar, Khordha

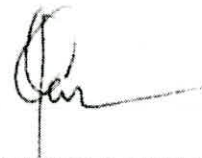
Sub-Collector, Khordha

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Deputy Director of Mines
Cuttack Circle, Cuttack


Addl. District Magistrate, Khordha

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COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

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Annexure - B/10
Series

OFFICE OF THE DEPUTY DIRECTOR OF MINES, CUTTACK CIRCLE, CUTTACK
AT-NIMPUR, P.O.-JAGATPUR, DIST-CUTTACK - 754021 PH.: (0671) 2309357/58
E-mail ID: mo.cuttack@orissaminerals.gov.in

Letter No. 3718 /Mines, Dt. 08/11/24

From:

Deputy Director of Mines,
Cuttack Circle, Cuttack.

To,

The Chief Executive,
Odisha Space Applications Centre (ORSAC),
Plot no: 45/48, Jaydev Vihar,
Bhubaneswar, Odisha.

Sub:- Quantum of Minor Mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry(Khondalite), Narangarh, over an area of 11.545 Acres or 4.672 Hectares, At-Narangarh, under Khordha Tahasil of Khordha District since commencement of the Mining operation by the aforesaid agency i.e. on Dt.02.12.2020.

Ref:- 1. O.A. No.104/2024/EZ filed by Nilamani Mahapatra Vrs State of Odisha & others before Hon'ble National Green Tribunal, Eastern Zone, Kolkata and the joint committee report thereof. (Copy enclosed as Annexure-1)
2. Request letter of Regional Manager, Khondalite Group of Mines, OMC Ltd. to undertake DGPS Survey in the aforesaid Mines (Copy enclosed as Annexure-2).

Sir,

With reference to the subject cited above. I am to inform you that the joint committee constituted by the Hon'ble National Green Tribunal, Eastern Zone, Kolkata in O.A. No.104/2024/EZ filed by Nilamani Mahapatra Vrs State of Odisha & others, has instructed the undersigned to assess the quantum of Minor mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, of Khordha Tahasil under Khordha District.

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Deputy Director of Mines
Cuttack Circle, Cuttack

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Considering the sensitivity of the matter, as the report regarding the quantum of the Minor Mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, shall be produced before the Hon'ble NGT, the undersigned urgently seeks the technical expertise and authority of Odisha Space Applications Centre (ORSAC).


In view of the above, I would request you to kindly provide the details of the fees charged by Odisha Space Applications Centre (ORSAC) including the GST, for carrying out necessary survey and producing a comprehensive report with respect to quantum of Minor Mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, over an area of 11.545 Acres or 4.672 Hectares (Land schedule & Lease Map of the area are enclosed herewith as Annexure-3 and Annexure-4 respectively), At-Narangarh, under Khordha Tahasil of Khordha District; since the commencement of the Mining Operation by the aforesaid agency i.e. on Dt.02.12.2020. Further, I would also request you to inform the undersigned regarding the mode of payment and whether the payment shall be done in advance or after the production of the report.

Furthermore, the Mines Manager, Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, OMC Ltd. has intimated the undersigned via e-mail that the Regional Manager, Khondalite Group of Mines, OMC, Ltd. has requested before your good office vide letter no.771/OMC/KNDL/2024, Dt.07.11.2024, to undertake DGPS Survey in the aforesaid Mines (Copy already enclosed herewith as Annexure-2).

This must be treated as **extremely urgent**.

Encl: As above

Yours faithfully,


08.11.2024

Deputy Director of Mines,
Cuttack Circle, Cuttack


Memo No. 3719./Mines, Dt. 08/11/24

Copy submitted to the Collector and District Magistrate, Khordha for favour of kind information.

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**


08.11.2024
Deputy Director of Mines,
Cuttack Circle, Cuttack

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Memo No. ...3720.../Mines, Dt. 08.11.24

Copy submitted to the Director of Mines and Geology, Odisha, Bhubaneswar
for favour of kind information.

Debn 08.11.2024
Deputy Director of Mines,
Cuttack Circle, Cuttack

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Debn

**Deputy Director of Mines
Cuttack Circle, Cuttack**

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Item No.02

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)
Original Application No.104/2024/EZ**

Nilamani Mahapatra Applicant(s)
State of Odisha & Ors. Versus Respondent(s)

Date of Hearing: 28.05.2024

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Sankar Prasad Pani, Advocate a/w
Mr. Ashutosh Padhy, Advocate

ORDER

1. Heard Mr. Sankar Prasad Pani assisted by Mr. Ashutosh Padhy, learned Counsel appearing on behalf of the Applicant.
2. The allegation in the Original Application is that Narangarh Khondalite Stone Quarry is operating over lease hold area of 11.45 Acres in Plot No.1745, 1850, 1851 and 1741/2166, Khata No.532/2, Kissam-Bagayat (Orchard) in Narangarh Mouza in Khordha Tahasil, District-Khordha.
3. It is alleged that the quarry operation is adjoining to the Ward Nos.3 and 7 of Bhogapur Village of Narangarh Gram Panchayat and close to the residential area.
4. It is stated that more than three Schools/Anganwadi are existing within 200 meters radius of the quarry. The quarry is said to fall within human habitation and involves operation of huge

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

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vegetation. Because of the noise pollution both during day and night, the villagers are not able to have peaceful sleep. Study of children and also ailing senior citizens are adversely affected. Thus, there is a substantial issue of environment and infringement upon the environmental right of the local people.

6. In our opinion, matter requires consideration.
7. Issue notice to the Respondent Nos.1, 4, 7, 9, 10, 12, 13 and 17. returnable within four weeks.
8. Mr. Anand Prakash Das, learned Additional Standing Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent Nos.1, 4 and 10, State Respondents, Government of Odisha.
9. Mr. Dipanjan Ghosh, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.7, Odisha State Pollution Control Board.
10. Mr. Apurba Ghosh, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.9, State Environment Impact Assessment Authority, Odisha.
11. Mr. Ashok Prasad, learned Counsel who is present in court, accepts notice on behalf of the Respondent No.12, Director General of Mines Safety, Govt. of India.
12. Mr. Surendra Kumar, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.13, Central

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

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- (i) District Magistrate, Khordha or his representative not below the rank of Additional District Magistrate;
- (ii) Senior Scientist, Odisha State Pollution Control Board;
- (iii) Senior Scientist, Central Pollution Control Board; and
- (iv) Senior Scientist, SEIAA, Odisha.

16. The Committee shall visit the site in question and submit its report on affidavit within four weeks with regard to the allegations made in the Original Application.

17. The District Magistrate, Khordha, shall be the Nodal Office for all logistic purposes and for filing the Report of the Committee on affidavit.

18. The Applicant shall serve e-copy/soft copy of the Original Application along with all its annexures upon Mr. Anand Prakash Das, Mr. Dipanjan Ghosh, Mr. Apurba Ghosh, Mr. Ashok Prasad and Mr. Surendra Kumar, learned Counsel for the Respondents, within 48 hours.

List it on **08.08.2024**.

True Copy Attested


**Deputy Director of Mines
Cuttack Circle, Cuttack**

Sheo Kumar Singh, JM

Dr. Arun Kumar Verma, EM

May 28, 2024
O.A. No.104/2024/EZ
MN

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**COMMITTEE REPORT ON JOINT FIELD VISIT ON DATED.20.06.2024 TO
NARANGARH KHONDALITE STONE QUARRY IN O.A. NO. 104/2024/EZ FILED BY
NILAMANI MAHAPATRA Vs STATE OF ODISHA AND OTHERS**

The Hon'ble NGT has constituted a Committee comprising following members with a direction that committee shall visit the site and submit its report on affidavit within four weeks with regard to allegations made in O.A No.104/2024/EZ filed by Nilamani Mahapatra Vs State of Odisha and others passed in order dated 28.05.2024.

Members:

- i) District Magistrate, Khordha, Odisha or his representative not below the rank of Additional District Magistrate
- ii) Senior Scientist, Odisha State Pollution Control Board
- iii) Senior Scientist, Central Pollution Control Board
- iv) Senior Scientist, SEIAA, Odisha

As per direction of Hon'ble NGT, a team consisting of following members visited the site on dated. 20.06.2024 for enquiry and fact finding.

Sl. No.	Name of the Officer	Designation
1.	Sri Saphalya Mandita Pradhan	Additional District Magistrate (Revenue)
2.	Sri Dipti Ranjan Sethi	Sub-Collector, Khordha
3.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Khordha Circle, Khordha
4.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Cuttack Circle, Khordha
5.	Dr. Sohan Giri	Addl. Chief Env. Scientist & Regional Officer, Odisha SPCB, Bhubaneswar
6.	Dr. Sandeep Ray	Scientist D, Central Pollution Control Board
7.	Dr. Pradeep Kumar Nayak	Environmental Scientist, SEIAA, Bhubaneswar
8.	Sri Bibhas Ranjan Panigrahi	Tahasildar, Khordha
9.	Smt. Kshirabdhii Tanaya Sahoo	BDO, Khordha

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

True Copy Attested

(Signature)

Deputy Director of Mines
Cuttack Circle, Cuttack

True copy
attached

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Present Status of the allegation against Stone quarry:

Issues	Present status
<p>1. The petitioner alleged that the quarry operation is adjoining to Ward nos. 3 and 7 of Bhogapur Village of Narangarh GP and close to the residential area.</p>	<p>The land in question was measured by RI and Amin of Khordha Tahasil in presence of Tahsildar, Khordha. Tahasildar have stated that 50 plots are coming within the radius of 50 meters from the lease boundary of Narangarh Khondalite mines. Out of 50 plots, 45 plots are recorded in favour of private persons under the Khewat (Land lord) Shree Jagannath Mahaprabhu Bije Puri Taraf Administrator, Shree Mandir Parichalana Committee, Puri and rest 5 plots are under Govt Khata. Out of 50 plots, 44 plots are recorded in Ghara bari kisam. One plot is agricultural plot. Within 44 private plots, 19 plots have existing structures with dwelling houses and rest 25 plots have no structures. All these private plots are recorded under khewatship of Shree Jagannath Mahaprabhu Bije, Puri Taraf Administrator Jagannath Mandira Parichalana Committee Puri, khewat no-1.1. The detailed habitation list along with land schedule which is coming within the radius of 50 meters from lease boundary is enclosed at Annexure-I.</p>

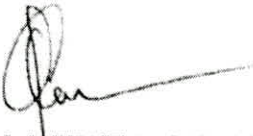
True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

True copy attested

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

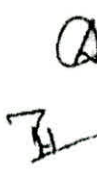

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<p>2. There is allegation that more than three schools/ Anganwadis are existing within a 200 meters radius of the quarry.</p> <p><i>True copy attested</i></p>  <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<ul style="list-style-type: none"> In Bhogapur mouza one UP School is existing within a distance of 160 meters from the mining lease boundary and one anganwadi centre is located within a distance of 166 meters from lease boundary. Further, one Saraswati Sishu Mandir, Bhogapur is situated at a distance of 110 meters from the lease boundary In Narangarh mouza, one Ashram school and one high school named Chintamani Vidya Niketan are located within a distance of 85 meters and 120 meters from lease boundary respectively as per report of Tahasildar, Khordha.
<p>3. The quarry is said to fall within human habitation and involves operation of huge machinery for drilling and cutting which create significant amount of noise as well as air pollution. It is further stated that Bhogapur is a densely populated village and the layer of dust generated from mining and its allied activities are dispersed over nearby houses and leaves of vegetation. Because of noise pollution, both during day and night the villagers are not able to have peaceful sleep. Study of children and also ailing senior citizens a adversely affected.</p>	<p>RO, SPCB Bhubaneswar reported that both ambient air quality and ambient noise monitoring were conducted for about 24 hours. The average data of Particulate Matter (PM)₁₀ in the atmosphere at 3 locations are below 100 ug/M³ per meter within prescribed standard of board and ambient noise intensity at 4 different locations are below prescribed standard w.r.t. industrial & residential area for day time i.e. 75 & 55 dB(A) respectively.</p> <ul style="list-style-type: none"> No high level or intensity of noise generating drilling machine was used for drilling of stone at the quarry area. Wire saw cutting machine was used for cutting Khondalite stone which was not generating high intensity of sound. Usually during cutting, the water sprinkling was observed for

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Deputy Director of Mines
Cuttack Circle, Cuttack



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		<p>suppression and dispersion of fugitive dust to nearby areas/locations.</p> <ul style="list-style-type: none"> Noise intensity was not so loud towards nearby areas/school during the day of monitoring. No dust deposit were observed on the leaves surface area of the trees existing nearby to mining lease area. The report of RO, SPCB, Bhubaneswar is enclosed at Annexure-II.
<p>4. It is alleged that during the mining operation 39 mango trees, 22 jackfruit trees along with other associate plants have been completely uprooted.</p>	<p>4. It is alleged that during the mining operation 39 mango trees, 22 jackfruit trees along with other associate plants have been completely uprooted.</p>	<ul style="list-style-type: none"> Necessary permissions has been sought from DFO, Khordha for cutting of 137 nos. standing tress over plot no 2166,1851,1850,1745 under khata no 532/2 of Mouza - Narangarh, Khordha vide letter no-14484, dated. 01.12.2020 of Regional Officer, Khondalite Group of Mines. The DM, OFDC Ltd. Bhubaneswar (C) Division was requested to estimate the cost of felling of 137 nos of different species by DFO, Khordha Division vide letter no 8179, dated. 21.12.2020. An estimate of Rs. 2,40,088 has been submitted by OFDC Ltd, Bhubaneswar and the Rs. 2,37,036/- has been deposited after deducting TDS @ 1.5% by Regional Manager, KHondalite Group of Mines on dated. 20.02.2021 through RTGS.

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Deputy Director of Mines
Cuttack Circle, Cuttack

True copy attested

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COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

[Signatures]

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	<ul style="list-style-type: none"> Accordingly Permission has been accorded to take up felling of trees through OFDC Ltd. Vide letter no 1381, dated 01.03.2021 of DFO, Khordha. The above report received from Mines Manager, K.K Khondalite Mines, Naranagarh is enclosed at Annexure-III.
<p>5. It is alleged that two deep borewell in the quarry caused the depletion of ground water in the residential school and village tanks for which it get dried in the month of February.</p>	<p>NOC has been obtained from Central Ground Water Authority, New Delhi for ground water abstraction and its validity period is from 06.05.2023 to 05.05.2025 as per report of Odisha Mining Corporation Limited which is enclosed at Annexure-IV.</p> <p>There is no such evidence that establishment of two deep borewell in the quarry area for industrial purpose has led to depletion of ground water in the residential school and village tanks. As reported by BDO, Khordha, Bhogapur village under Narangagrh GP area faces water scarcity during summer season for which water tankers are deployed to meet the demands of local people. The report of BDO, Khordha is enclosed at Annexure-V.</p>
<p>6. It is stated that no consultation with village assembly/palli sabha prior to operation of quarry</p> <p><i>True copy attested</i></p> <p><i>[Signature]</i></p> <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<p>As per sub section (6) of Section 4 of OMMC Rules 2016, no prospecting license -cum-mining lease or mining lease or quarry lease shall be granted in Schedule Areas without recommendation of concerned GP. As Khordha is a non-schedule area, it is not mandatory to have palli sabha prior to operation of quarry.</p>

True Copy Attested

[Signature]

Deputy Director of Mines
Cuttack Circle, Cuttack

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

[Multiple signatures]



Over all observations:

The committee members observed the followings at the time of inspection:-

- Narangarh Khondalite Stone quarry is operating over plot no 1745, 1850, 1851 & 1747/2166 pertaining to Khata no - 532/2 of an Area Ac 11.545 dec. of Mouza Narangarh.
- E.C was granted in favour of M/s Odisha Mining Corporation Limited vide SEIAA Odisha letter no. 8881/ SEIAA dated. 04.09.2020.
- Consent to Establish (CTE) and Consent to Operate (CTO) were issued by SPCB, Odisha, Bhubaneswar vide letter no 2957/RO, dated 05.10.2020 and letter no 3432/RO dated 18.11.2020 respectively.
- The committee suggested that Deputy Director, Mines, Circle- Cuttack & Mining Officer, Cuttack shall assess the quantum of minor minerals extracted by the M/s Odisha Mining Corporation Ltd from Narangarh Khondalite stone quarry as per OMMC rules and stipulated conditions by SEIAA and SPCB, Odisha, BBSR along with Deputy Director, Mines, Circle- Khordha. They will also scientifically calculate the volume of minor mineral extracted along with imputation of penalty, environmental compensation and remedial measures. In case there is evidence of mining beyond permissible limits/quantity as per the existing order and guidelines, within a period of one month so as to submit the compliance before the Hon'ble NGT.

Mining Officer, Cuttack

RO, SPCB, Bhubaneswar

Deputy Director of Mines,
Cuttack Circle, Cuttack

Deputy Director, Mines,
Khordha Circle, Khordha

Senior Scientist, Odisha,
State Pollution Control Board

Senior Scientist,
Central Pollution Control Board

Senior Scientist, SEIAA, Odisha

BDO, Khordha

Tahsildar, Khordha

Sub-Collector, Khordha

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Addl. District Magistrate, Khordha

True copy attested

**COLLECTOR & DISTRICT MAGISTRATE
KHORDHA**

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OMC

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No. _____ /OMC/KNDL/2024
Date: _____ /2024

To
The Chief Executive Officer
Odisha Space Application Centre
Bhubaneswar

Sub- DGPS Survey at Kundakundi Kunda Stone Quarry, Narangarh
& Gobindpur Decorative Stone Quarry over an area of 4.672
Ha. & 18.280 Ha. respectively of OMC Ltd.

Sir,

With reference to the subject cited above, it is to mention here that Mining Lease of Narangarh and Gobindpur Decorative Stone Mines have been granted by Steel & Mines Dept., Govt. of Odisha over an area of 4.672 Ha. & 18.280 Ha. respectively. Boundary pillars Co-ordinates of Narangarh & Gobindpur are enclosed as **Annexure-"A" & "B"** respectively.

Therefore, it is requested to undertake the aforesaid DGPS survey & to produce the DGPS surveyed map for onward submission to Dy. Director of Mines, Cuttack Circle, Cuttack & other govt. authorities.

In this connection, it is requested to kindly submit the bill/invoice for the aforesaid work for necessary payment at our end.

Yours faithfully,

Encl.-As above.

Memo No. 772 /OMC/KNDL/2024

Copy to the Mines Manager, Narangarh & Gobindpur Mines for information & necessary action.

Sd/-
Regional Manager
Khondalite Group of Mines
Dt. 07/11 /2024


Regional Manager
Khondalite Group of Mines

Odisha Mining Corporation Ltd.
(A Gold Category State PSU)

Regional Office : Khondalite Group of Mines, IDICOL House, Ashok Nagar
Unit-II, Bhubaneswar-751009, Tel. +91 674 2622851, www.omcoidc.in

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

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Land Schedule of Kunda Kundi Kunda Stone Quarry as on 25.10.1980.

Mouza - Naranagada

Khata 525 - Anabadi

(1929-30 Sabik Settlement Record)
 Tenant- Ekharajat Mahal Sri Raja Rama
 Chndra Dev, Superintendent of Shree
 Jagannath Mahaprabu Bije Puri- B-Reglster
 No.14424

Khata No.532/2

(1962 - Hal RoR)
 Tenant -- Shree Jagannath Mahaprabu Bije
 Puri Marfat Srimandir Parichalana
 Committee

Plot No.	Kisam	Area	Plot No.	Kisam	Area
1504	Mundia	Ac.7.020	1745	Mundia	Ac.7.020
1595	Bagayat	1.490	1850	Bagayat-II	1.490
1596	Bagayat				
1503	Bagayat	0.645	1851	Bagayat-II	0.645
1597	Bagayat				
1506	Patita	2.400	1747/2166	Puratan Patita	2.390
Total		Ac.11.555	Total		Ac.11.545

Forest Land	Non-Forest Land	Total
Ac.0.000	Ac.11.545	Ac.11.545

True Copy Attested

[Signature]

Deputy Director of Mines
 Cuttack Circle, Cuttack

[Signature]
 T. Basa

Addl. General Manager (Geo)
 Power of Attorney Holder
 Odisha Mining Corporation Ltd.
 Bhubaneswar

[Signature]
 12/10/20
 J.M.O. Cuttack

[Signature]
 12/10/20
 R. Galabha

[Signature]
 10/10/19
 Tahasildar, Khordha

TAHASILDAR
 KHORDHA
 CHECKED & FOUND CORRECT

[Signature]
 12/10/20
 CHIEF SURVEYOR
 DIRECTORATE OF MINES
 ODISHA, BHUBANESWAR

[Signature]
 12/10/20
 FOREST RANGE OFFICER
 TANGI RANGE

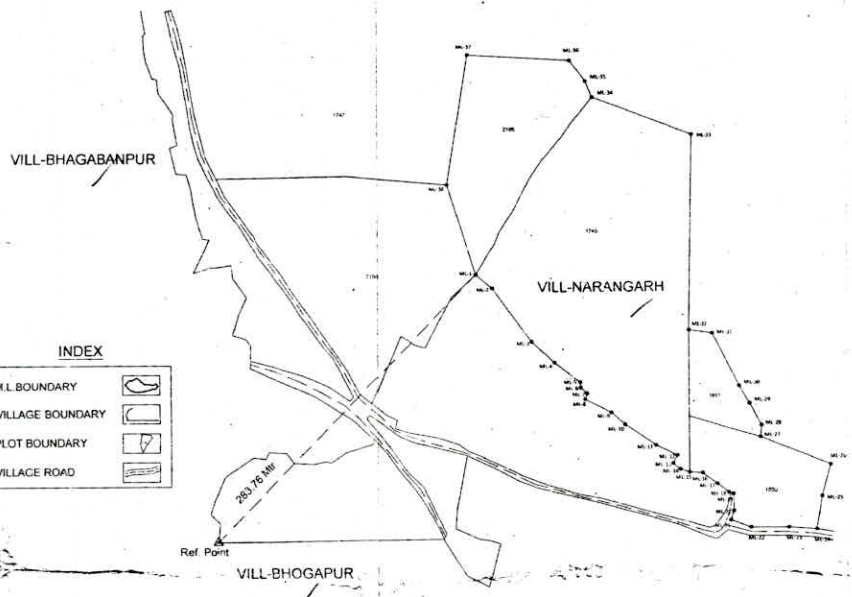


PLAN SHOWING THE GRANTED M.L FOR DECORATIVE STONE (KUNDAKUNDI KUNDA, KHONDALITE) OF OMC LTD. OVER AN AREA OF 11.545 ACRE OR 4.672 HECT. IN VILLAGE NARANGARH UNDER KHORDHA TAHASIL OF KHORDHA DISTRICT.

SCALE :- 32 INCH = 1 MILE



ANNEXURE - 4

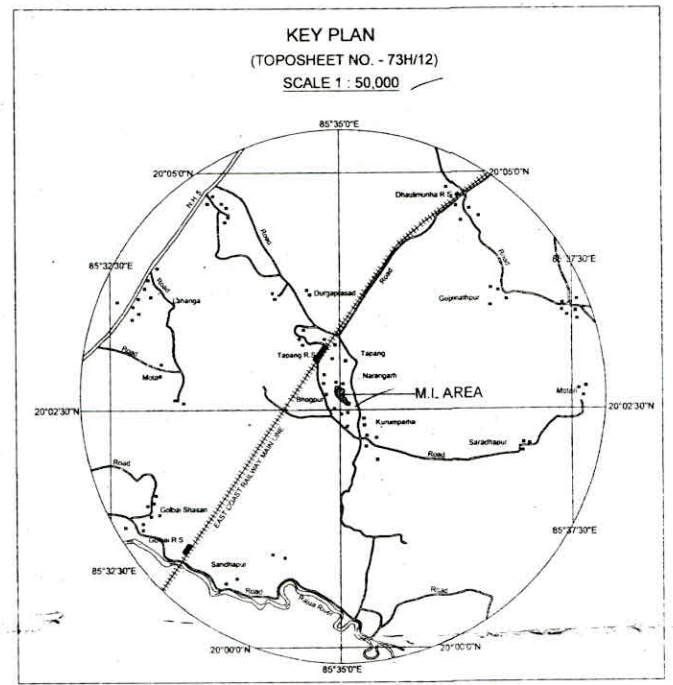


FIELD NOTE

Reference :- The Starting point 1 is situated with a magnetic bearing of 45° 30' and at a distance of 283.76 MET. from the village Trijunction point of village Bhagabampur No-174, Bhogapur No-204 and Narangarh No-203, Tahasil/District - Khordha.

LINE	Magnetic Bearing	Interior Angle	Distance in Mtr.	Distance in Ft.	Remarks
01-02	129° 31'	147° 17'	16.29	53.44	
02-03	193° 48'	50.40	50.40	165.55	
03-04	168° 43'	23.85	23.85	78.25	
04-05	175° 01'	24.80	24.80	81.36	
05-06	227° 54'	4.95	4.95	14.27	
06-07	135° 40'	6.60	6.60	21.95	
07-08	250° 03'	4.59	4.59	15.06	
08-09	95° 30'	22.54	22.54	73.95	
09-10	194° 09'	13.72	13.72	45.01	
10-11	173° 42'	28.63	28.63	93.93	
11-12	171° 28'	18.30	18.30	60.04	
12-13	224° 39'	6.81	6.81	22.34	
13-14	98° 44'	7.11	7.11	23.33	
14-15	159° 28'	7.61	7.61	24.97	
15-16	164° 19'	10.49	10.49	34.42	
16-17	213° 00'	14.26	14.26	46.78	
17-18	179° 55'	11.02	11.02	36.15	
18-19	164° 15'	3.79	3.79	12.14	
19-20	240° 03'	12.75	12.75	41.83	
20-21	198° 32'	7.58	7.58	24.87	
21-22	91° 31'	16.47	16.47	54.04	
22-23	163° 08'	28.99	28.99	95.11	
23-24	168° 56'	21.65	21.65	71.03	
24-25	95° 04'	25.32	25.32	83.07	
25-26	186° 38'	25.06	25.06	82.22	
26-27	95° 10'	57.53	57.53	188.75	
27-28	253° 52'	9.23	9.23	30.28	
28-29	145° 49'	18.79	18.79	61.65	
29-30	177° 56'	15.77	15.77	52.10	
30-31	134° 20'	45.88	45.88	148.88	
31-32	124° 21'	18.89	18.89	61.98	
32-33	263° 44'	148.66	148.66	487.77	
33-34	109° 42'	81.59	81.59	267.68	
34-35	225° 40'	14.77	14.77	48.44	
35-36	188° 05'	19.80	19.80	64.96	
36-37	137° 49'	79.17	79.17	260.40	
37-38	95° 53'	100.37	100.37	329.30	
38-01	153° 01'	71.83	71.83	235.66	

- INDEX**
- M.L BOUNDARY
 - VILLAGE BOUNDARY
 - PLOT BOUNDARY
 - VILLAGE ROAD



Surveyed and Drawn By
[Signature]
12/10/20
JMO, Cuttack

Checked By
[Signature]
12/10/20
Mining Officer, Cuttack

[Signature]
12/10/20
Revenue Official, Golabai

[Signature]
12/10/20
Forest Range Officer, Tangi

[Signature]
T. Bhasa
General Manager (Geo)
Omaha Minerals (India)
Private Limited
Lessee

CHECKED & FOUND CORRECT
[Signature]
CHIEF SURVEYOR
DIRECTORATE OF MINES
ODISHA, BHUBANESHWAR

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**Deputy Director of Mines
Cuttack Circle, Cuttack**



ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Govt. of Odisha

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Annexure-975/10
13.02.2025

ORSAC/PR/1230/ 2024 No. : 598 Date : 13/2/2025.

To

The Deputy Director Mines
Cuttack, Circle, Cuttack
Dist : Cuttack

Sub: Assessment of the quantum of Minor Minerals excavated from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh over an area 11.848Ac.or 4.794 Ha.(DGPS Surveyed area) or 11.545Ac.or 4.672Ha.(User Area)with respect to NGT OA NO.104/2024/EZ filed by Nilamani Mahapatra Vrs State of Odisha & Others.

Ref: 1-Your office letter No- 3718/Mines Dt. 08.11.2024
2- Letter No. ORSAC/PR/1230/2024/4265, Dt. 30.11.24

Sir

In inviting a reference in the subject mentioned above and the letter cited under reference, please find the assessment of extracted volume of material from the lease area 11.848Ac.or 4.794 Ha.(DGPS Surveyed area)or 11.545Ac.or 4.672Ha.(User Area)of the Kundakundi Kunda Stone Quarry (Khondalite) at Village-Narangarh under Khordha Tahasil, Dist – Khordha, in shape of soft and hard copy in connection with OA NO.104/2024/EZ. filed by Nilamani Mahapatra Vrs State of Odisha & Others.

S. Panda

This is for your Kind information & necessary action.

611
13.02.25

- Encl: 1. Assessment Report with corner point coordinates
2. Digital Elevation map of the year 2020 and 2025
3. Ortho Satellite image Map on dt. 28.12.2020
4. Ortho Satellite image Map on dt. 29.01.2025
5. Extracted Volume Map

True Copy Attested

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

Yours Faithfully

Acetun
**Scientist-D,
ORSAC**

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ASSESSMENT REPORT OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA 11.848AC.OR 4.794 HA.(DGPS SURVEYED AREA) OR 11.545AC.OR 4.672HA.(USER AREA) AT VILLAGE-NARANGARH, UNDER KHORDHA TAHASIL, DIST - KHORDHA.

The study is carried out using High Resolution Satellite imagery (HRSI WV -2) of 0.5 m stereo imagery (PAN - 1, MX-4 Bands) of the year 28.12.2020 procured from M/s Adepto Geo Informatics Pvt. Ltd. and empanelled foreign Satellite vendor of Indian National Space promotion and authorization Centre (INSPACE) Indian Space Research Organization, Department of Space (ISRO/DOS) Govt. of India and Drone Image of the year 29.01.2025 to be undertaken following Standard Operating Procedure of IBM/ORSAC for Kundakundi Kunda Stone Quarry (Khondalite) Narangarh over an area of 11.848Ac.or 4.794 Ha.(DGPS Surveyed area) or 11.545Ac.or 4.672Ha.(User Area) Under Tahasil-Khordha, Dist-Khordha by M/s TKS Consultancy Services of Orsac Empanelled Vendor.

DGPS Survey of the Quarry Boundary has been under taken as per the Revenue trace in presence of Junior Mining Officer, Cuttack. Then Benchmark (BM) has been transferred from TAPANGA RAILWAY STATION on 07.01.2025 to 10.01.2025 and Quarry Boundary Survey also done in that period. The photogrammetry principle is used to generate Digital Elevation Model (DEM) and Ortho Satellite Image for Kundakundi Kunda Stone Quarry(Khondalite) at Narangarh village, Tahasil-Khordha, Dist-Khordha, taking high Resolution Satellite Imagery (HRSI) of 0.5Stereo imagery (PAN - 1 and MX-4 Bands) for period of 28.12.2020.

The DEM and ortho Image was prepared for the study area of the year 2020 and Drone image processing in pix - 4D software. The excavated volume is calculated using DEM of 2020 as the base year and 2025 of study year DEM, using Arc GIS Software taking the pixel of the minimum mappable unit for making a comparable measurement in the field. The volume accuracy come to 261851.385 mc(m³).

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**



**EXTRACTED VOLUME OF KUNDAKUNDI KUNDA STONE QUARRY
(KHONDALITE), OVER AN AREA 11.848 AC. OR 4.794 HA. (DGPS
SURVEYED AREA) OR 11.545 AC. OR 4.672 HA. (USER AREA) AT
VILLAGE-NARANGARH, UNDER KHORDHA TAHASIL, DIST -
KHORDHA FOR THE PERIOD OF 2020 - 2025**

BASE YEAR	STUDY YEAR	EXTRACTED VOLUME IN Meter Cube(M ³) (Study Year - Base Year)
2020	2025	261851.385

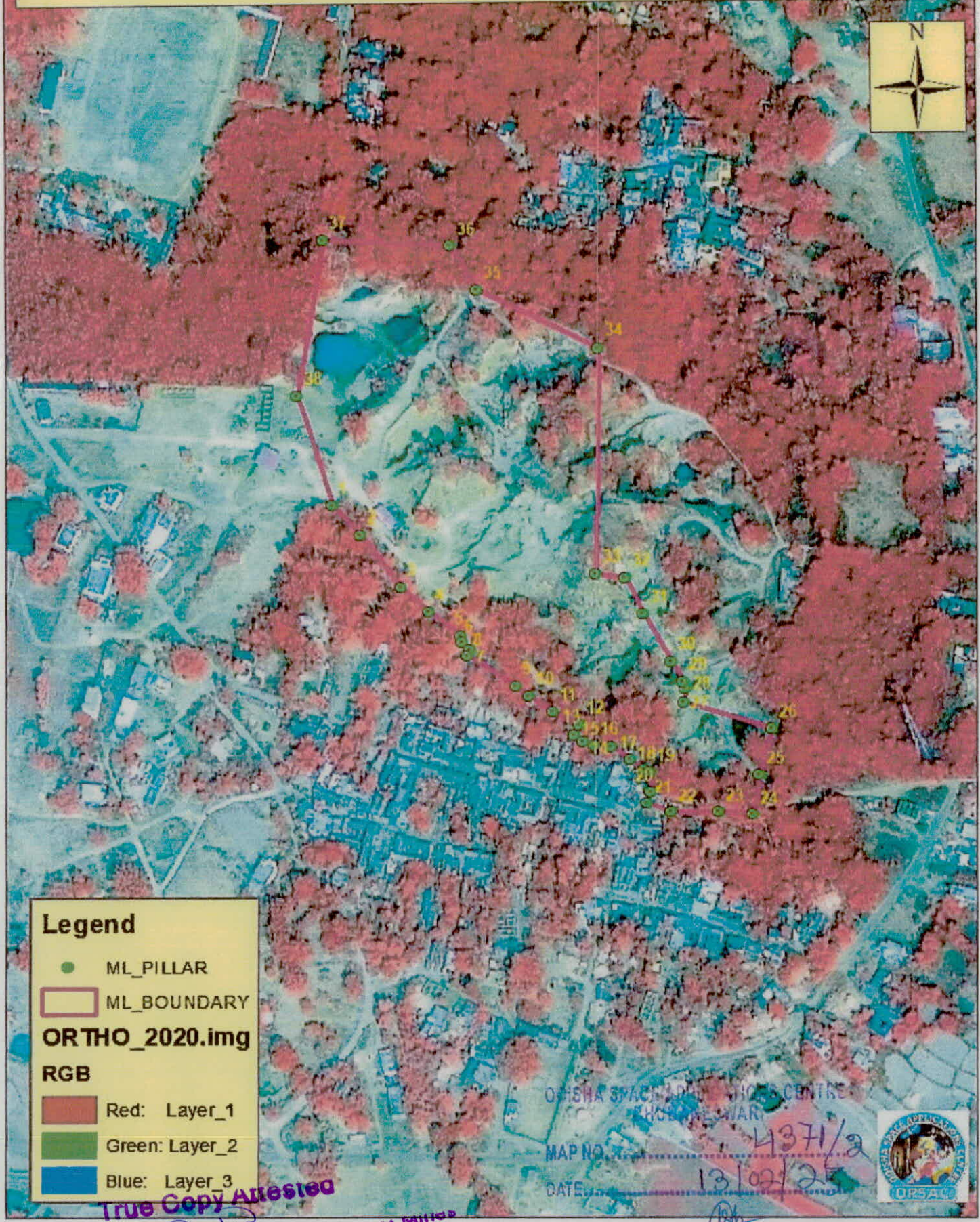
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**Deputy Director of Mines
Cuttack Circle, Cuttack**

DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA), KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2020.



Legend

- ML_PILLAR
- ▭ ML_BOUNDARY

ORTHO_2020.img
RGB

- Red: Layer_1
- Green: Layer_2
- Blue: Layer_3

ORISHA SPACE DATA & INFO CENTRE
BHOJPARWAR

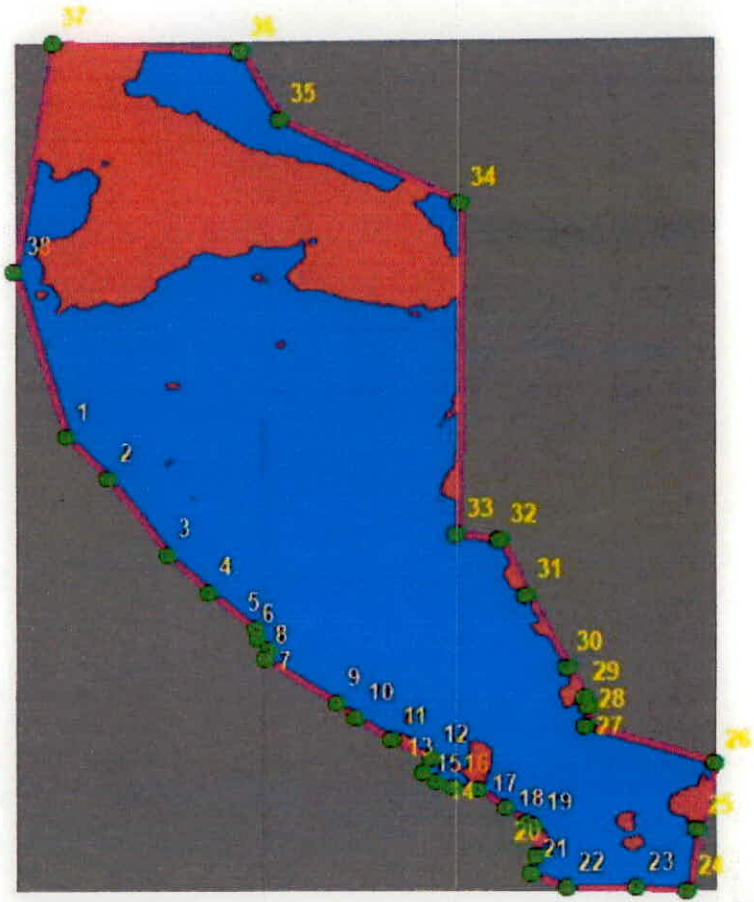
MAP NO. 4371/2
DATE 13/02/25



True Copy Attested
Director of Mines
Cuttack Circle, Cuttack

AUTHORISED SIGNATORY

DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA), KHORDHA TAHSIL, KHORDHA DISTRICT OF THE YEAR 2020-2025.



True Copy Attested

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

**CutFill_img1
VOLUME**

- Net Gain
- unchanged
- Net Loss

ODISHA SPACE APPLICATIONS CENTRE
BHUBANESWAR

MAP NO. 4371 / 3

DATE 13/02/2025

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AUTHORISED SIGNATORY

[Handwritten Signature]





DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA), KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2025.



True Copy Attested

(Handwritten signature)

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

ORTHO_NARANGARH_2025

RGB

- Red: Layer_1
- Green: Layer_2
- Blue: Layer_3

**ODISHA SPACE APPLICATIONS CENTRE
BHUBANESWAR**

MAP NO. 4371 / 7

DATE 13/02/2025

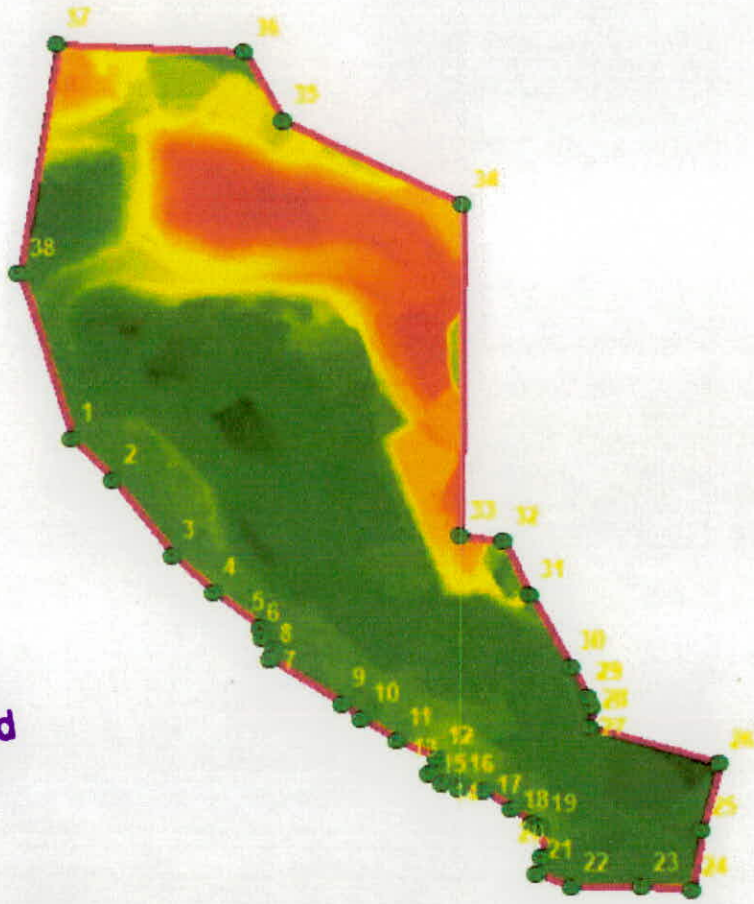
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~~23~~

DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA) , KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2025.



True Copy Attested

[Handwritten Signature]

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

NARANGARH_DEM_2025.img

Value

- High : 36.036
- Low : 2.96217

ORSA SPACE APPLICATIONS CENTRE
BRUBANESWAR

MAP NO. 4371/19

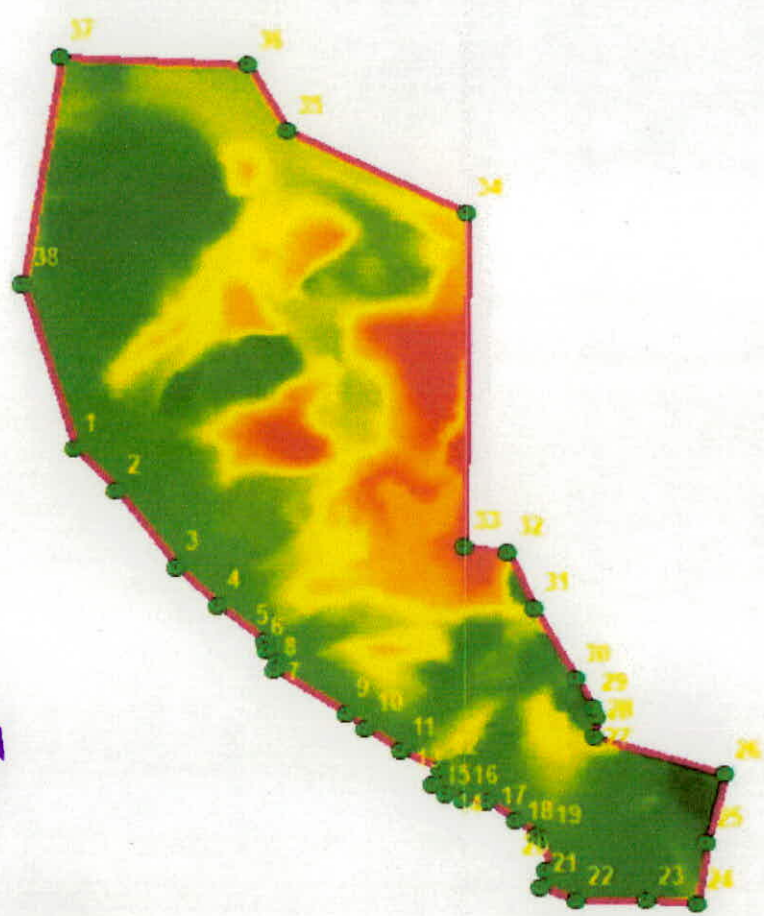
DATE 13/02/2025

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DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA), KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2020.



True Copy Attested

(Handwritten signature)

**Deputy Director of Mines
Cutback Circle, Cutback**

Legend

- ML_PILLAR
- ML_BOUNDARY

NARANGARH_DEM_2020.img

Value

- High : 41.2478
- Low : 5.66522

ORSHA SPACE APPLICATIONS CENTRE
DHUBANESWAR

MAP NO. 4371 / 5

DATE 13/02/2025

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AUTHORISED SIGNATORY

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FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending December - 2020

Annexure - D/10
Series 983

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Narangarh Decorative Stone Khondalite Mines
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2. Name and address of Concessionaire:

Name	Ms OMC Ltd
Address	OMC HOUSE POST BOX NO-34 UNIT -IV BHUBANESWAR PIN-751001

3. Lease Details:

Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	23.0
---	------

5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Days due to Strike	1
No of Days of non Availability of Labour	2
No of Others Days	5

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1,	Khondalite	Khondalite	No Size	0.000	0.000	0.000	0.000	0.000	0.000	0.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2780.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	Hydraulic Excavator Kobelco 220	1.00	220.00	81.80
2	Hydraulic Excavator L&amp;T Komastu	1.00	200.00	19.10
3	Pay Loader(JCB)	1.00	76.00	19.02
4	Tata Hyva	2.00	186.30	32.10

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	Nil
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	Not Applicable
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J**Monthly Return by the licensee-cum-lessee/ lessee**

[See rule 26(18)]

For the month ending January - 2021

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Narangarh Decorative Stone Khondalite Mines
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	Ms OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR PIN-751001
3.Lease Details:	
Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	22.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Days of non Availability of Labour	3
No of Others Days	6

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Deputy Director of Mines
Cuttack Circle, Cuttack**6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):**

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	0.000	21.865	0.000	0.000	0.000	21.865	5294.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	60.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	24.985
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	Hydraulic Kobelco 220	1.00	220.00	165.00
2	Hydraulic Excavator L&amp;T Komastu	1.00	200.00	51.30
3	Hydraulic Excavator sany 2200	1.00	220.00	77.14
4	Pay Loader(JCB)	1.00	76.00	73.26
5	Hyva	1.00	180.00	28.00
6	DG	1.00	60.00	71.08

7	Ld 4 Drilling machine	1.00	4.50	2.00
8	wire saw cutting machine	2.00	60.00	73.30

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	Nil
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	Not Applicable
--------	----------------

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

3X

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** February - 2021

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect: Narangarh Decorative Stone Khondalite Mines
 Village: NARANGARH
 Taluka / Tahasil: KHURDHA
 District: KHURDHA
 State: ODISHA

2.Name and address of Concessionaire:

Name: Ms OMC Ltd
 Address: THE OMC HOUSE POST BOX NO 34 UNIT IV
 BHUBANESWAR PIN 751001

3.Lease Details:

Area in hectares: 4.672
 Date of Execution: 10 Nov 2020
 Period (years): 30.000
 Date of starting mining operation: 02 Dec 2020

True Copy Attested*Ashwin***4. Number of days for which the mine/prospect was under operation during the month:**

Number of days for which the mine/prospect was under operation during the month: 23.0

**Deputy Director of Mines
Cuttack Circle, Cuttack****5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :**

No of Days due to Strike: 1
 No of Others Days: 4

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	21.865	44.250	0.000	0.000	0.000	66.115	5294.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	760.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	49.117
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	Excavator Kobalco 220	1.00	220.00	26.19
2	Excavator sany 220	1.00	220.00	117.98
3	Jcb	1.00	76.00	49.51
4	Tata Hyva	1.00	186.30	21.05
5	wire saw cutting machine	2.00	60.00	99.31
6	Ld 4 Drilling machine	1.00	4.50	17.63

7	compressor	1.00	20.00	150.80
8	og	1.00	60.00	152.21

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	nil
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

True Copy Attested


Deputy Director of Mines
Cuttack Circle, Cuttack

Signature:

Name in Full:

Designation:
**Owner/Agent/Mining
 Engineer/Manager**

FORM J

*1

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending March - 2021

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	Narangarh Decorative Stone Khondalite Mines									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2. Name and address of Concessionaire:										
Name	Ms OMC Ltd									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR PIN 751001									
3. Lease Details:										
Area in hectares	4.672									
Date of Execution	10 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Days of non Availability of Labour	1									
No of Others Days	4									
6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	66.115	81.852	0.000	0.000	0.000	147.967	5294.000
7. Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									30.000	
(b) Quantity of incidental waste generated (CuM.)									9.897	
(c) Quantity of waste generated as mineral rejects (CuM.)									114.591	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit			No of hours worked		
1	Excavator Kobalco 220			1.00	220.00			68.00		
2	Excavator sany 220			1.00	220.00			238.74		
3	JCB Lodal			1.00	76.00			227.73		
4	Ld 4 Drilling machine			1.00	4.50			28.20		
5	compressor			1.00	20.00			275.34		
6	wire saw cutting machine			2.00	60.00			269.15		

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Deputy Director of Mines
Cuttack Circle, Cuttack

7	Tata Hyva	1.00	186.30	29.50
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	nil
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000


14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

Signature:

Name in Full:

Designation:
Owner / Agent / Mining
Engineer / Manager

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending April - 2021

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Ms OMC Ltd
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2. Name and address of Concessionaire:	
Name	Ms OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR PIN 751001
3. Lease Details:	
Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	24.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	6

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Deputy Director of Mines
Cuttack Circle, Cuttack**6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):**

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	147.967	2938.973	0.000	0.000	0.000	3086.940	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	230.000
(b) Quantity of incidental waste generated (CuM.)	121.210
(c) Quantity of waste generated as mineral rejects (CuM.)	1325.250
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	Excavator Sany 220	1.00	220.00	312.07
2	JCB Lodal	1.00	76.00	299.28
3	LD 4 Drilling Machine	1.00	4.50	26.33
4	Compressor	1.00	20.00	92.96
5	Tata Hywa	1.00	186.30	40.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
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(b) Trenching (CuM.) :	0	
(c) Drilling (CuM.) :	0	
(d) Others (CuM.) :	0	
11. Details of processing activity undertaken, if any:		
Details of processing activity :	Nil	
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason	NA	

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

4X

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** May - 2021

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	Ms OMC Ltd									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	Ms OMC Ltd									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR PIN 751001									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	10 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	25.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	6									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	3086.940	382.883	0.000	83.960	83.960	3385.863	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									0.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									51.250	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	Excavator Kobalco 220	1.00	220.00	101.25
2	Excavator sany 220	1.00	220.00	216.79
3	JCB Lodal	1.00	76.00	239.54
4	Ld 4 Drilling machine	1.00	4.50	9.35
5	compressor	1.00	20.00	10.20
6	wire saw cutting machine	2.00	60.00	151.89
7	Tata Hyva	1.00	186.30	4.35

10.Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12.Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**


FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending June - 2021

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	Ms OMC Ltd
Address	THE OMC HOUSE POSTBOX NO-34 UNIT-IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	4

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	3385.863	0.000	0.000	591.526	591.526	2794.337	5294.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2486.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	199.25
2	EXCAVATOR SANY 220	1.00	220.00	214.76
3	JCB LODAL	1.00	76.00	239.54
4	LD 4 DRILLING MACHINE	1.00	4.50	28.40
5	WIRE SAW CUTTING MACHINE	2.00	60.00	151.89
6	TATA HYWA	1.00	186.30	25.25

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity : NIL

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	591.526	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending July - 2021

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2. Name and address of Concessionaire:

Name	Ms OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR

3. Lease Details:

Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

True Copy Attested

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	26.0
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Deputy Director of Mines
Cuttack Circle, Cuttack**5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :**

No of Others Days	5
-------------------	---

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	2794.337	38.229	0.000	968.899	968.899	1863.667	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	3905.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	115.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	230.86
2	EXCAVATOR SANY 220	1.00	220.00	228.56
3	EXCAVATOR SANY 140	1.00	140.00	145.48
4	JCB LODAL	1.00	76.00	224.27
5	LD4 DRILLING MACHINE	1.00	4.50	96.10
6	COMPRESSOR	1.00	20.00	96.10
7	WIRESAW CUTTING MACHINE	2.00	60.00	226.45

8	TATA HYWA	1.00	186.30	123.04
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	968.899	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

51

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending August - 2021

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	Ms OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	25.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	6

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Deputy Director of Mines
Cuttack Circle, Cuttack**6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):**

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1863.667	1151.424	0.000	1130.456	1130.456	1884.635	5294.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	450.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	150.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	217.05
2	EXCAVATOR SANY 220	1.00	220.00	217.22
3	EXCAVATOR SANY 140	1.00	140.00	138.41
4	JCB LODAL	1.00	76.00	202.13
5	LD4 DRILLING MACHINE	1.00	4.50	13.15
6	COMPRESSOR	1.00	20.00	92.34
7	WIRESAW CUTTING MACHINE	2.00	60.00	172.15

8	DUMPER TATA HYWA	1.00	186.30	10.15
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1130.456	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
**Owner/Agent/Mining
 Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
 Cuttack Circle, Cuttack**

FORM J**Monthly Return by the licensee-cum-lessee/ lessee**

[See rule 26(18)]

For the month ending September - 2021

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	Ms OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	10 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	24.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Days Due to Monsoon	1									
No of Others Days	5									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1884.635	710.638	0.000	780.359	780.359	1814.914	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	3080.000									
(b) Quantity of incidental waste generated (CuM.)	350.000									
(c) Quantity of waste generated as mineral rejects (CuM.)	650.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit		No of hours worked					
1	EXCAVATOR KOBALCO 220	1.00	220.00		178.38					
2	EXCAVATOR SANY 220	1.00	220.00		170.84					
3	JCB LODAL	1.00	76.00		150.60					
4	LD4 DRILLING MACHINE	1.00	4.50		38.90					
5	COMPRESSOR	1.00	20.00		65.41					
6	WIRESAW CUTTING MACHINE	2.00	60.00		163.25					

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Deputy Director of Mines
Cuttack Circle, Cuttack

7	DUMPER TATA HYWA	1.00	186.30	70.15
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	780.359	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

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Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J**Monthly Return by the licensee-cum-lessee/ lessee**

[See rule 26(18)]

For the month ending October - 2021

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect: NARANGARH DECORATIVE STONE KHONDALITE MINES

Village: NARANGARH

Taluka / Tahasil: KHURDHA

District: KHURDHA

State: ODISHA

2. Name and address of Concessionaire:

Name: Ms OMC Ltd

Address: THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR

3. Lease Details:

Area in hectares: 4.672

Date of Execution: 10 Nov 2020

Period (years): 30.000

Date of starting mining operation: 02 Dec 2020

True Copy Attested**Deputy Director of Mines
Cuttack Circle, Cuttack****4. Number of days for which the mine/prospect was under operation during the month:**

Number of days for which the mine/prospect was under operation during the month: 23.0

5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days: 8

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1814.914	729.228	0.000	1307.313	1307.313	1236.829	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	936.000
(b) Quantity of incidental waste generated (CuM.)	2082.745
(c) Quantity of waste generated as mineral rejects (CuM.)	957.715
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	235.60
2	EXCAVATOR SANY 220	1.00	220.00	241.61
3	JCB LODAL	1.00	76.00	225.55
4	LD4 DRILLING MACHINE	2.00	4.50	185.95
5	COMPRESSOR	1.00	20.00	189.85
6	WIRESAW CUTTING MACHINE	4.00	120.00	714.75
7	DUMPER TATA HYWA	1.00	186.30	17.45

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1307.313	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

57

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** November - 2021

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect NARANGARH DECORATIVE STONE KHONDALITE MINES

Village NARANGARH

Taluka / Tahasil KHORDHA

District KHURDHA

State ODISHA

2. Name and address of Concessionaire:

Name Ms OMC Ltd

Address THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR

3. Lease Details:

Area in hectares 4.672

Date of Execution 10 Nov 2020

Period (years) 30.000

Date of starting mining operation 02 Dec 2020

True Copy Attested*Deputy***4. Number of days for which the mine/prospect was under operation during the month:**

Number of days for which the mine/prospect was under operation during the month 24.0

**Deputy Director of Mines
Cuttack Circle, Cuttack****5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :**

No of Others Days 6

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1236.829	2977.553	0.000	1971.253	1971.253	2243.129	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2667.600
(b) Quantity of incidental waste generated (CuM.)	1049.386
(c) Quantity of waste generated as mineral rejects (CuM.)	203.711
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	261.60
2	EXCAVATOR SANY 220	1.00	220.00	265.34
3	JCB LODAL	1.00	76.00	238.60
4	LD4 DRILLING MACHINE	2.00	4.50	68.31
5	COMPRESSOR	1.00	20.00	70.14
6	WIRESAW CUTTING MACHINE	5.00	140.00	426.76
7	DUMPER TATA HYWA	1.00	186.30	36.40

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1971.253	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

SA

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** December - 2021

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHORDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	Ms OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	10 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	25.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	6

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Deputy Director of Mines
Cuttack Circle, Cuttack**6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):**

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	2243.129	1857.889	0.000	2101.419	2101.419	1999.599	5294.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	1731.600
(b) Quantity of incidental waste generated (CuM.)	1435.825
(c) Quantity of waste generated as mineral rejects (CuM.)	240.383
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	251.50
2	EXCAVATOR SANY 220	1.00	220.00	250.09
3	JCB LODAL	1.00	76.00	198.95
4	LD4 DRILLING MACHINE	1.00	4.50	43.66
5	COMPRESSOR	1.00	20.00	43.57
6	WIRESAW CUTTING MACHINE	5.00	140.00	389.54
7	DUMPER TATA HYWA	1.00	186.30	16.50

**10. Waste and Rejects (Unit: CuM.) :**

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	2101.419	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending January - 2022

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHORDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	Ms OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	23.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	8									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1999.599	1605.671	0.000	2234.340	2234.340	1370.930	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									2808.000	
(b) Quantity of incidental waste generated (CuM.)									2477.213	
(c) Quantity of waste generated as mineral rejects (CuM.)									217.084	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit		No of hours worked			
1	EXCAVATOR KOBALCO 220			1.00	220.00		275.86			
2	EXCAVATOR SANY 220			1.00	220.00		329.97			
3	JCB LODAL			1.00	76.00		214.45			
4	LD4 DRILLING MACHINE			1.00	4.50		57.88			
5	COMPRESSOR			1.00	20.00		60.53			
6	WIRESAW CUTTING MACHINE			5.00	140.00		413.38			
7	DUMPER TATA HYWA			1.00	186.30		25.52			

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	2234.340	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**


True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J~~6B~~**Monthly Return by the licensee-cum-lessee/ lessee****[See rule 26(18)]****For the month ending** February - 2022

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	Ms OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	24.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	4									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1370.930	2030.717	0.000	2026.461	2026.461	1375.186	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	3580.200									
(b) Quantity of incidental waste generated (CuM.)	2676.670									
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked						
1	EXCAVATOR KOBALCO 220	1.00	220.00	285.74						
2	EXCAVATOR SANY 220	1.00	220.00	291.75						
3	JCB LODAL	2.00	76.00	241.46						
4	LD4 DRILLING MACHINE	1.00	4.50	108.16						
5	COMPRESSOR	1.00	20.00	112.63						
6	WIRE SAW CUTTING MACHINE	6.00	200.00	466.15						
7	DUMER TATA HYWA	1.00	186.30	36.50						

True Copy Attested


Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	2026.461	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending March - 2022

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2. Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR
3. Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	27.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	4

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1375.186	2119.510	0.000	2459.985	2459.985	1034.711	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	3849.300
(b) Quantity of incidental waste generated (CuM.)	3530.655
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	293.30
2	EXCAVATOR SANY 220	1.00	220.00	291.03
3	Pay Loader(JCB)	2.00	76.00	324.59
4	LD4 DRILLING MACHINE	1.00	4.50	134.00
5	COMPRESSOR	1.00	20.00	134.00
6	WIRE SAW CUTTING MACHINE	6.00	200.00	781.75
7	DUMER TATA HYWA	1.00	186.30	42.04

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :		
(a) Pitting (CuM.) :		0
(b) Trenching (CuM.) :		0
(c) Drilling (CuM.) :		0
(d) Others (CuM.) :		0
11. Details of processing activity undertaken, if any:		
Details of processing activity :		NIL
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	2459.985	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason		NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

67

[See rule 26(18)]

For the month ending April - 2022

Name(s) of the mineral:	Decorative Stone										
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:											
Name of the Mine/Prospect	OMC Ltd										
Village	NARANGARH										
Taluka / Tahasil	KHURDHA										
District	KHURDHA										
State	ODISHA										
2.Name and address of Concessionaire:											
Name	OMC Ltd										
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR										
3.Lease Details:											
Area in hectares	4.672										
Date of Execution	13 Nov 2020										
Period (years)	30.000										
Date of starting mining operation	02 Dec 2020										
4. Number of days for which the mine/prospect was under operation during the month:											
Number of days for which the mine/prospect was under operation during the month	25.0										
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :											
No of Others Days	5										
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):											
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)	
1	Khondalite	Khondalite	No Size	1034.711	2033.832	0.000	1806.120	1806.120	1262.423	5294.000	
7.Waste and Rejects (Unit: CuM.) :											
Item	During the month/half year										
(a) Quantity of waste generated as overburden (CuM.)	3720.600										
(b) Quantity of incidental waste generated (CuM.)	1800.500										
(c) Quantity of waste generated as mineral rejects (CuM.)	300.500										
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000										
8. Mining Machinery used during the month/half-yearly period :											

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Deputy Director of Mines
Cuttack Circle, Cuttack



SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	256.49
2	EXCAVATOR SANY 220	1.00	220.00	281.20
3	Pay Loader(JCB)	2.00	76.00	323.40
4	LD4 DRILLING MACHINE	1.00	4.50	156.13
5	COMPRESSOR	1.00	20.00	165.24
6	WIRE SAW CUTTING MACHINE	6.00	200.00	811.50
7	DUMPER TATA HYWA	1.00	186.30	160.00

10.Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12.Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1806.120	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

6X9

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending May - 2022

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2. Name and address of Concessionaire:

Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR

3. Lease Details:

Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	26.0
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5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days	5
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6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1262.423	146.200	0.000	1095.026	1095.026	313.597	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	1544.400
(b) Quantity of incidental waste generated (CuM.)	200.300
(c) Quantity of waste generated as mineral rejects (CuM.)	102.500
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	225.82
2	EXCAVATOR SANY 220	1.00	220.00	218.90
3	PAY LOADER(JCB)	2.00	76.00	255.64
4	LD4 DRILLING MACHINE	1.00	4.50	126.34
5	COMPRESSOR	1.00	20.00	128.29
6	WIRESAW CUTTING MACHINE	6.00	40.00	753.70
7	DUMPER TATA HYWA	1.00	186.30	130.50

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity : NIL

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1095.026	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner / Agent / Mining
Engineer / Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending June - 2022

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	20.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	10

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	313.598	54.580	0.000	172.337	172.337	195.841	5294.000


7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	1591.200
(b) Quantity of incidental waste generated (CuM.)	230.000
(c) Quantity of waste generated as mineral rejects (CuM.)	120.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	87.48
2	EXCAVATOR SANY 220	1.00	220.00	121.17
3	PAY LOADER(JCB)	2.00	76.00	152.37
4	LD4 DRILLING MACHINE	1.00	4.50	67.10
5	COMPRESSOR	1.00	20.00	68.80
6	WIRESAW CUTTING MACHINE	5.00	40.00	441.53
7	DUMPER TATA HYWA	1.00	186.30	81.60

True Copy Attested


 Deputy Director of Mines
 Cuttack Circle, Cuttack

**10. Waste and Rejects (Unit: CuM.) :**

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity : NIL

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	172.337	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason : NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner / Agent / Mining
Engineer / Manager**

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending July - 2022

Name(s) of the mineral:	Decorative Stone
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1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2. Name and address of Concessionaire:

Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR

3. Lease Details:

Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	8.0
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5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days	23
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6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	195.841	0.000	0.000	34.061	34.061	161.780	5294.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	0.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	23.65
2	EXCAVATOR SANY 220	1.00	220.00	36.42
3	PAY LOADER(JCB)	2.00	76.00	32.70
4	LD4 DRILLING MACHINE	1.00	4.50	27.20
5	COMPRESSOR	1.00	20.00	27.20
6	WIRESAW CUTTING MACHINE	3.00	40.00	118.85
7	DUMPER TATA HYWA	1.00	186.30	0.00

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

**10. Waste and Rejects (Unit: CuM.) :**

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity : NIL

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	34.061	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
**Owner/Agent/Mining
 Engineer/Manager**

True Copy Attested

**Deputy Director of Mines
 Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee



[See rule 26(18)]

For the month ending August - 2022

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHORDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT -IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	0.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	31									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	161.780	0.000	0.000	0.000	0.000	161.780	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									0.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									0.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit			No of hours worked		
1	EXCAVATOR KOBALCO 220			1.00	220.00			0.00		
2	LD4 DRILLING MACHINE			1.00	4.50			0.00		
3	JCB LODAL			1.00	76.00			0.00		
4	COMPRESSOR			1.00	20.00			0.00		
5	WIRESAW CUTTING MACHINE			3.00	40.00			0.00		
6	DUMPER TATA HYWA			1.00	186.30			0.00		

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :		
(a) Pitting (CuM.) :		0
(b) Trenching (CuM.) :		0
(c) Drilling (CuM.) :		0
(d) Others (CuM.) :		0
11. Details of processing activity undertaken, if any:		
Details of processing activity :		NIL
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason		NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending September - 2022

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	0.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	30									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	161.780	0.000	0.000	16.298	16.298	145.482	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									0.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									0.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit		No of hours worked			
1	EXCAVATOR KOBALCO 220			1.00	220.00		0.00			
2	LD4 DRILLING MACHINE			1.00	4.50		0.00			
3	JCB LODAL			1.00	76.00		0.00			
4	COMPRESSOR			1.00	20.00		0.00			
5	WIRESAW CUTTING MACHINE			3.00	40.00		0.00			
6	DUMPER TATA HYWA			1.00	186.30		0.00			

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :		
(a) Pitting (CuM.) :		0
(b) Trenching (CuM.) :		0
(c) Drilling (CuM.) :		0
(d) Others (CuM.) :		0
11. Details of processing activity undertaken, if any:		
Details of processing activity :		NIL
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	16.298	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason		NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending October - 2022

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHORDHA									
District	KHURDHA									
State	ODISHA									
2. Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3. Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	5									
6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	145.482	1400.384	0.000	1286.859	1286.859	259.007	5294.000
7. Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									0.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									0.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit			No of hours worked		
1	EXCAVATOR KOBALCO 220			1.00	220.00			164.50		
2	LD4 DRILLING MACHINE			1.00	4.50			0.00		
3	JCB LODAL			1.00	76.00			0.00		
4	COMPRESSOR			1.00	20.00			0.00		
5	DUMPER TATA HYWA			1.00	186.30			0.00		
10. Waste and Rejects (Unit: CuM.) :										

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Cuttack Circle, Cuttack

(a) Pitting (CuM.) :	0	
(b) Trenching (CuM.) :	0	
(c) Drilling (CuM.) :	0	
(d) Others (CuM.) :	0	
11. Details of processing activity undertaken, if any:		
Details of processing activity :	NIL	
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	1286.859	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason	NA	

I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J**Monthly Return by the licensee-cum-lessee/ lessee****[See rule 26(18)]****For the month ending** November - 2022

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	0.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	30									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	259.008	65.860	0.000	259.008	259.008	65.860	5294.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									0.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									0.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
True Copy Attested										
10.Waste and Rejects (Unit: CuM.) :										
(a) Pitting (CuM.) :									0	
(b) Trenching (CuM.) :									0	
(c) Drilling (CuM.) :									0	
(d) Others (CuM.) :									0	
11. Details of processing activity undertaken, if any:										
Details of processing activity :									NA	


Deputy Director of Mines
Cuttack Circle, Cuttack

**12. Export of the mineral, if any**

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	259.008	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending December - 2022

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2.Name and address of Concessionaire:

Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR

3.Lease Details:

Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	27.0
---	------

5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days	4
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6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	65.860	105.705	0.000	4.584	4.584	166.981	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2321.000
(b) Quantity of incidental waste generated (CuM.)	50.000
(c) Quantity of waste generated as mineral rejects (CuM.)	10.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	56.70
2	EXCAVATOR SANY 220	1.00	220.00	133.50
3	PAY LOADER(JCB)	1.00	76.00	53.30
4	LD4 DRILLING MACHINE	1.00	4.50	69.77
5	COMPRESSOR	1.00	50.00	69.77
6	WIRESAW CUTTING MACHINE	6.00	30.00	249.10
7	DUMPER TATA HYWA	1.00	186.30	105.50

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :

(a) Piling (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity : NA

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	4.584	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending January - 2023

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	25.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	6									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	166.981	80.440	0.000	40.068	40.068	207.353	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									3245.000	
(b) Quantity of incidental waste generated (CuM.)									25.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									15.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit			No of hours worked		
1	EXCAVATOR KOBALCO 220			1.00	220.00			120.37		
2	EXCAVATOR SANY 220			1.00	220.00			197.63		
3	LODAL			1.00	76.00			205.20		
4	LD4 DRILLING MACHINE			1.00	4.50			87.05		
5	COMPRESSOR			1.00	50.00			88.95		
6	WIRESAW CUTTING MACHINE			6.00	30.00			298.88		
7	TATA DUMPER			1.00	186.30			155.50		

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Deputy Director of Mines
Cuttack Circle, Cuttack



10. Waste and Rejects (Unit: CuM.) :		
(a) Pitting (CuM.) :		0
(b) Trenching (CuM.) :		0
(c) Drilling (CuM.) :		0
(d) Others (CuM.) :		0
11. Details of processing activity undertaken, if any:		
Details of processing activity :		NA
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	40.068	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason		NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending February - 2023



Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO- 34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	24.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	4									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	207.353	94.159	0.000	148.386	148.386	153.126	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									0.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									0.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit			No of hours worked		
1	EXCAVATOR KOBALCO 220			1.00	220.00			115.50		
2	EXCAVATOR SANY 220			1.00	220.00			181.04		
3	Pay Loader(JCB)			2.00	76.00			271.58		
4	LD4 DRILLING MACHINE			1.00	4.50			104.35		
5	WIRE SAW CUTTING MACHINE			6.00	30.00			307.01		
6	TATA HYVA DUMPER			1.00	186.30			186.00		

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :		
(a) Pitting (CuM.) :		0
(b) Trenching (CuM.) :		0
(c) Drilling (CuM.) :		0
(d) Others (CuM.) :		0
11. Details of processing activity undertaken, if any:		
Details of processing activity :		NA
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	148.386	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason		NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

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[See rule 26(18)]

For the month ending March - 2023

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONEKHONDALITEMINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO -34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	27.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	4									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	153.126	834.857	0.000	226.986	226.986	760.997	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	2420.000									
(b) Quantity of incidental waste generated (CuM.)	560.000									
(c) Quantity of waste generated as mineral rejects (CuM.)	540.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked						
1	EXCAVATOR SANY 220	1.00	220.00	207.87						
2	LD4 DRILLING MACHINE	1.00	4.50	112.15						
3	WIRESAW CUTTING MACHINE	6.00	30.00	474.55						
10.Waste and Rejects (Unit: CuM.) :										
(a) Pitting (CuM.) :	0									
(b) Trenching (CuM.) :	0									
(c) Drilling (CuM.) :	0									

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Deputy Director of Mines
Cuttack Circle, Cuttack

(d) Others (CuM.) :		0
11. Details of processing activity undertaken, if any:		
Details of processing activity :		NA
12. Export of the mineral, if any		
	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000
13. Domestic sale of the mineral :		
	Quantity (CuM.)	Value (Rs.)
During the month	226.986	0.000
14. Reasons for increase/decrease in production during the current month compared to the preceding month :		
Reason		NA

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

X

For the month ending April - 2023

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO-34 UNIT-IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	25.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	5									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	760.997	604.071	0.000	703.161	703.161	661.907	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									1591.000	
(b) Quantity of incidental waste generated (CuM.)									260.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									350.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit		No of hours worked			
1	EXCAVATOR KOBALCO 220			1.00	220.00		387.85			
2	EXCAVATOR SANY 220			1.00	220.00		148.73			
3	PAY LOADER(JCB)			2.00	76.00		311.55			
4	LD4 DRILLING MACHINE			1.00	4.50		117.85			
5	COMPRESSOR			1.00	50.00		121.95			
6	WIRESAW CUTTING MACHINE			6.00	30.00		1395.30			
7	TATA DUMPER			1.00	186.30		190.20			

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Cuttack Circle, Cuttack

**10. Waste and Rejects (Unit: CuM.) :**

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	661.907	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending May - 2023

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2. Name and address of Concessionaire:

Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR

3. Lease Details:

Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	26.0
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5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days	5
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6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	661.907	923.300	0.000	774.367	774.367	810.840	26200.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2800.000
(b) Quantity of incidental waste generated (CuM.)	350.000
(c) Quantity of waste generated as mineral rejects (CuM.)	550.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	228.00
2	EXCAVATOR SANY 220	1.00	220.00	175.03
3	EXCAVATOR JCB 215	1.00	215.00	296.49
4	Pay Loader(JCB)	2.00	76.00	520.71
5	LD4 DRILLING MACHINE	1.00	4.50	189.30
6	COMPRESSOR	1.00	50.00	189.30
7	WIRE SAW CUTTING MACHINE	8.00	30.00	1102.18

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	TATA HYVA DUMPER	1.00	186.30	380.40
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	774.367	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

XS

For the month ending June - 2023

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HPOUSE POST BOX NO 34 UNIT-IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	4

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	810.840	1248.635	0.000	685.313	685.313	1374.162	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2450.000
(b) Quantity of incidental waste generated (CuM.)	250.000
(c) Quantity of waste generated as mineral rejects (CuM.)	350.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	132.38
2	EXCAVATOR SANY 220	1.00	220.00	138.05
3	EXCAVATOR JCB 215	1.00	215.00	331.46
4	PAY LOADER(JCB)	2.00	76.00	470.80
5	LD4 DRILLING MACHINE	1.00	4.50	210.55
6	COMPRESSOR	1.00	50.00	212.75
7	WIRESAW CUTTING MACHINE	9.00	30.00	1671.71

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Deputy Director of Mines
Cuttack Circle, Cuttack



8	TATA DUMPER	1.00	186.30	380.00
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	685.313	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

97

For the month ending July - 2023

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	5									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1374.162	535.324	0.000	1104.533	1104.533	604.953	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	4088.000									
(b) Quantity of incidental waste generated (CuM.)	10.000									
(c) Quantity of waste generated as mineral rejects (CuM.)	20.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked						
1	EXCAVATOR KOBALCO 220	1.00	220.00	249.07						
2	EXCAVATOR SANY 220	1.00	220.00	74.33						
3	EXCAVATOR JCB 215	1.00	215.00	626.02						
4	PAY LOADER(JCB)	2.00	76.00	366.64						
5	LD4 DRILLING MACHINE	1.00	4.50	313.75						
6	COMPRESSOR	1.00	50.00	415.68						
7	WIRESAW CUTTING MACHINE	9.00	30.00	1882.52						

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	TATA DUMPER	2.00	186.30	450.00
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
----------------------------------	----

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1104.533	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]



For the month ending August - 2023

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	5									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	804.953	1002.140	0.000	767.368	767.368	1039.725	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item										During the month/half year
(a) Quantity of waste generated as overburden (CuM.)										4670.000
(b) Quantity of incidental waste generated (CuM.)										0.000
(c) Quantity of waste generated as mineral rejects (CuM.)										0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)										0.000
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit		No of hours worked					
1	EXCAVATOR KOBALCO 220	1.00	220.00		223.98					
2	EXCAVATOR JCB 215	1.00	215.00		418.97					
3	PAY LOADER(JCB)	2.00	76.00		395.11					
4	LD4 DRILLING MACHINE	2.00	4.50		546.50					
5	COMPRESSOR	2.00	50.00		585.48					
6	WIRESAW CUTTING MACHINE	9.00	30.00		1844.00					
7	TATA DUMPER	2.00	186.30		680.00					

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Deputy Director of Mines
Cuttack Circle, Cuttack

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	767.368	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

104

For the month ending September - 2023

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	OMC Ltd									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	4									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1039.725	1070.678	0.000	1306.714	1306.714	803.689	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item									During the month/half year	
(a) Quantity of waste generated as overburden (CuM.)									4216.000	
(b) Quantity of incidental waste generated (CuM.)									0.000	
(c) Quantity of waste generated as mineral rejects (CuM.)									0.000	
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)									0.000	
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery			No. Of units	Engine Horse Power of each unit			No of hours worked		
1	EXCAVATOR KOBALCO 220			1.00	220.00			253.40		
2	EXCAVATOR JCB 225			1.00	225.00			437.67		
3	EXCAVATOR JCB 215			1.00	215.00			427.39		
4	PAY LOADER(JCB)			2.00	76.00			538.41		
5	LD4 DRILLING MACHINE			2.00	4.50			573.50		
6	COMPRESSOR			2.00	50.00			619.60		
7	WIRESAW CUTTING MACHINE			9.00	30.00			2533.65		

True Copy Attested

Deputy Director of Mines
Cuttack Circie, Cuttack

8	TATA DUMPER	2.00	186.30	720.00
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10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
----------------------------------	----

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1306.714	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

103

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** October - 2023

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	NARANGARH DECORATIVE STONE KHONDALITE MINES
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	25.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	6

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	803.689	1047.413	0.000	1377.304	1377.304	473.798	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	3496.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	152.55
2	EXCAVATOR JCB 225	1.00	225.00	545.10
3	EXCAVATOR JCB 215	1.00	215.00	467.85
4	EXCAVATOR TATA HITACHI 210	1.00	210.00	105.60
5	PAY LOADER(JCB)	2.00	76.00	683.20
6	LD4 DRILLING MACHINE	2.00	4.50	582.60
7	COMPRESSOR	2.00	50.00	592.05

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

8	WIRESAW CUTTING MACHINE	9.00	30.00	3404.00
9	TATA DUMPER	3.00	186.30	640.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1377.304	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
**Owner/Agent/Mining
 Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
 Cuttack Circle, Cuttack**

FORM J

185

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** November - 2023

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA

2. Name and address of Concessionaire:

Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR

3. Lease Details:

Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month	26.0
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5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days	4
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6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	473.798	1315.507	0.000	1346.846	1346.846	442.459	26200.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	7336.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	31.598

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	380.70
2	EXCAVATOR JCB 225	1.00	225.00	466.50
3	EXCAVATOR JCB 215	1.00	215.00	409.10
4	EXCAVATOR TATA HITACHI 210	1.00	210.00	477.70
5	PAY LOADER(JCB)	2.00	76.00	584.40
6	LD4 DRILLING MACHINE	2.00	4.50	670.60
7	COMPRESSOR	2.00	50.00	703.28

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	WIRESAW CUTTING MACHINE	9.00	30.00	3220.30
9	TATA DUMPER	3.00	186.30	720.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1346.846	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J**Monthly Return by the licensee-cum-lessee/ lessee****[See rule 26(18)]**

107

For the month ending December - 2023

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	5

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	442.459	1355.300	0.000	1382.650	1382.650	415.109	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	8248.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	82.143

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	0	0.00	0.00	0.00
2	EXCAVATOR KOBALCO 220	1.00	220.00	474.10
3	EXCAVATOR JCB 225	1.00	225.00	529.80
4	EXCAVATOR JCB 215	1.00	215.00	489.70
5	EXCAVATOR TATA HITACHI 210	1.00	210.00	167.40
6	PAY LOADER(JCB)	2.00	76.00	432.80
7	LD4 DRILLING MACHINE	2.00	4.50	912.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	929.50
9	WIRESAW CUTTING MACHINE	9.00	30.00	4189.00
10	TATA DUMPER	3.00	186.30	780.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1382.650	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

189

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** January - 2024

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	N
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	27.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	4

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	415.109	1996.550	0.000	1218.344	1218.344	1193.315	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	9928.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	57.816

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	0	0.00	0.00	0.00
2	EXCAVATOR KOBALCO 220	1.00	220.00	437.90
3	EXCAVATOR JCB 225	1.00	225.00	491.90
4	EXCAVATOR JCB 215	1.00	215.00	437.10
5	EXCAVATOR SANY 220	1.00	220.00	399.04
6	PAY LOADER(JCB)	2.00	76.00	493.50
7	LD4 DRILLING MACHINE	2.00	4.50	765.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	798.10
9	WIRE SAW CUTTING MACHINE	9.00	30.00	3457.00
10	TATA DUMPER	3.00	186.30	850.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1218.344	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

1X1

Monthly Return by the licensee-cum-lessee/ lessee**[See rule 26(18)]****For the month ending** February - 2024

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	OMC Ltd
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	25.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	4

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1193.315	1373.410	0.000	1525.823	1525.823	1040.902	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	5440.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	38.960

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	373.90
2	EXCAVATOR JCB 225	1.00	225.00	401.60
3	EXCAVATOR JCB 215	1.00	215.00	395.10
4	EXCAVATOR SANY 220	1.00	220.00	341.27
5	PAY LOADER(JCB)	2.00	76.00	402.60
6	LD4 DRILLING MACHINE	2.00	4.50	804.00
7	COMPRESSOR	2.00	50.00	818.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	WIRESAW CUTTING MACHINE	9.00	30.00	3642.00
9	TATA DUMPER	3.00	186.30	680.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1525.823	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:


Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

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Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

1X3

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending March - 2024

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	THE OMC LTD
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	6

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1040.902	681.200	0.000	987.410	987.410	734.692	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	10624.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	56.771

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	266.20
2	EXCAVATOR JCB 225	1.00	225.00	455.40
3	EXCAVATOR JCB 215	1.00	215.00	266.20
4	EXCAVATOR SANY 220	1.00	220.00	388.77
5	EXCAVATOR 922	1.00	220.00	161.90
6	PAY LOADER(JCB)	2.00	76.00	487.50
7	LD4 DRILLING MACHINE	2.00	4.50	807.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	832.90
9	WIRESAW CUTTING MACHINE	9.00	30.00	3133.00
10	TATA DUMPER	3.00	186.30	792.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	987.410	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
**Owner/Agent/Mining
 Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
 Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee


1XS

[See rule 26(18)]

For the month ending April - 2024

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	THE OMC LTD									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	4									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	734.692	874.663	0.000	595.460	595.460	1013.895	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	4952.000									
(b) Quantity of incidental waste generated (CuM.)	0.000									
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	33.441									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked						
1	EXCAVATOR KOBALCO 220	1.00	220.00	127.90						
2	EXCAVATOR JCB 225	1.00	225.00	216.90						
3	EXCAVATOR JCB 215	1.00	215.00	236.30						
4	EXCAVATOR SANY 220	1.00	220.00	180.65						
5	EXCAVATOR 922	1.00	220.00	211.60						
6	PAY LOADER(JCB)	2.00	76.00	226.30						
7	LD4 DRILLING MACHINE	2.00	4.50	271.00						

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 Deputy Director of Mines
 Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	268.30
9	WIRESAW CUTTING MACHINE	9.00	30.00	1985.00
10	TATA DUMPER	3.00	186.30	495.10

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	595.460	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested

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Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending May - 2024

147

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	THE OMC LTD
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	5

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1013.895	1401.900	0.000	816.633	816.633	1599.162	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	3048.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	11.050

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	227.00
2	EXCAVATOR JCB 225	1.00	225.00	191.50
3	EXCAVATOR JCB 215	1.00	215.00	352.16
4	EXCAVATOR SANY 220	1.00	220.00	164.73
5	EXCAVATOR 922	1.00	220.00	378.30
6	PAY LOADER(JCB)	2.00	76.00	377.00
7	LD4 DRILLING MACHINE	2.00	4.50	339.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	363.08
9	WIRESAW CUTTING MACHINE	9.00	30.00	3049.00
10	TATA DUMPER	3.00	186.30	340.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	816.633	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

**Designation:
Owner/Agent/Mining
Engineer/Manager**

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

For the month ending June - 2024

119

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect: Kundakundi Kunda Decorative Khondalite Stone Quarr
 Village: NARANGARH
 Taluka / Tahasil: KHURDHA
 District: KHURDHA
 State: ODISHA

2.Name and address of Concessionaire:

Name: THE OMC LTD
 Address: THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR

3.Lease Details:

Area in hectares: 4.672
 Date of Execution: 13 Nov 2020
 Period (years): 30.000
 Date of starting mining operation: 02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month: 25.0

5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1599.162	201.400	0.000	1045.260	1045.260	755.302	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	2280.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	169.70
2	EXCAVATOR JCB 225	1.00	225.00	356.80
3	EXCAVATOR JCB 215	1.00	215.00	309.90
4	EXCAVATOR SANY 220	1.00	220.00	237.30
5	EXCAVATOR 922	1.00	220.00	291.50
6	PAY LOADER(JCB)	2.00	76.00	318.10
7	LD4 DRILLING MACHINE	2.00	4.50	297.00
8	COMPRESSOR	2.00	50.00	295.59

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Cuttack Circle, Cuttack

9	WIRESAW CUTTING MACHINE	9.00	30.00	3228.00
10	TATA DUMPER	3.00	186.30	290.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1045.260	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NIL
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I certify that the information furnished above is correct and complete in all respects.

Place:

Date:

Signature:

Name in Full:

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J**Monthly Return by the licensee-cum-lessee/ lessee****[See rule 26(18)]****1X1****For the month ending July - 2024**

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	THE OMC LTD
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	27.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	4

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	755.302	1690.400	0.000	1129.010	1129.010	1316.692	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	5408.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	314.20
2	EXCAVATOR JCB 225	1.00	225.00	402.30
3	EXCAVATOR JCB 215	1.00	215.00	397.95
4	EXCAVATOR SANY 220	1.00	220.00	135.37
5	EXCAVATOR 922	1.00	220.00	435.90
6	PAY LOADER(JCB)	2.00	76.00	440.70
7	LD4 DRILLING MACHINE	2.00	4.50	452.00

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

8	COMPRESSOR	2.00	50.00	457.26
9	WIRE SAW CUTTING MACHINE	9.00	30.00	3087.50
10	TATA DUMPER	3.00	186.30	540.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1129.010	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NIL
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I certify that the information furnished above is correct and complete in all respects.

Place:**Signature:****Date:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

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Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J**Monthly Return by the licensee-cum-lessee/ lessee****[See rule 26(18)]**

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For the month ending August - 2024

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	THE OMC LTD									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	5									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1316.692	1709.380	0.000	1391.180	1391.180	1634.892	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	4608.000									
(b) Quantity of incidental waste generated (CuM.)	0.000									
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked						
1	EXCAVATOR KOBALCO 220	1.00	220.00	390.70						
2	EXCAVATOR JCB 225	1.00	225.00	302.40						
3	EXCAVATOR JCB 215	1.00	215.00	412.10						
4	EXCAVATOR SANY 220	1.00	220.00	57.50						
5	EXCAVATOR 922	1.00	220.00	444.70						
6	PAY LOADER(JCB)	2.00	76.00	446.00						
7	LD4 DRILLING MACHINE	2.00	4.50	430.00						

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	439.00
9	WIRESAW CUTTING MACHINE	9.00	30.00	2723.30
10	TATA DUMPER	3.00	186.30	480.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1391.180	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NIL
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J**Monthly Return by the licensee-cum-lessee/ lessee****[See rule 26(18)]****For the month ending** September - 2024

1X5

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	THE OMC LTD
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	25.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	5

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	1634.892	671.830	0.000	1414.372	1414.372	892.350	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	5416.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	156.50
2	EXCAVATOR JCB 225	1.00	225.00	323.00
3	EXCAVATOR JCB 215	1.00	215.00	307.20
4	EXCAVATOR SANY 220	1.00	220.00	115.00
5	EXCAVATOR 922	1.00	220.00	363.20
6	PAY LOADER(JCB)	2.00	76.00	443.00
7	LD4 DRILLING MACHINE	2.00	4.50	374.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	385.00
9	WIRESAW CUTTING MACHINE	9.00	30.00	2181.00
10	TATA DUMPER	3.00	186.30	550.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	1414.372	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NIL
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

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Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

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For the month ending October - 2024

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2.Name and address of Concessionaire:	
Name	THE OMC LTD
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBANESWAR
3.Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	5

6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	892.350	795.900	0.000	922.518	922.518	765.732	26200.000

7.Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	110.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	101.90
2	EXCAVATOR JCB 225	1.00	225.00	328.50
3	EXCAVATOR JCB 215	1.00	215.00	328.00
4	EXCAVATOR SANY 220	1.00	220.00	250.00
5	EXCAVATOR 922	1.00	220.00	391.40
6	PAY LOADER(JCB)	2.00	76.00	397.40
7	LD4 DRILLING MACHINE	2.00	4.50	506.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	509.20
9	WIRE SAW CUTTING MACHINE	9.00	30.00	2582.00
10	TATA DUMPER	3.00	186.30	95.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	922.518	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:

Signature:

Date:

Name in Full:

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

[See rule 26(18)]

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For the month ending November - 2024

Name(s) of the mineral:	Decorative Stone									
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:										
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr									
Village	NARANGARH									
Taluka / Tahasil	KHURDHA									
District	KHURDHA									
State	ODISHA									
2.Name and address of Concessionaire:										
Name	THE OMC LTD									
Address	THE OMC HOUSE POST BOX NO 34 UNIT IV BHUBAESWAR									
3.Lease Details:										
Area in hectares	4.672									
Date of Execution	13 Nov 2020									
Period (years)	30.000									
Date of starting mining operation	02 Dec 2020									
4. Number of days for which the mine/prospect was under operation during the month:										
Number of days for which the mine/prospect was under operation during the month	26.0									
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :										
No of Others Days	4									
6. Production of mineral,dispatches, stocks and pit's mouth value (Unit: CuM.):										
SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	765.732	537.942	0.000	642.403	642.403	661.271	26200.000
7.Waste and Rejects (Unit: CuM.) :										
Item	During the month/half year									
(a) Quantity of waste generated as overburden (CuM.)	120.000									
(b) Quantity of incidental waste generated (CuM.)	0.000									
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000									
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000									
8. Mining Machinery used during the month/half-yearly period :										
SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked						
1	EXCAVATOR KOBALCO 220	1.00	220.00	51.70						
2	EXCAVATOR JCB 225	1.00	225.00	223.40						
3	EXCAVATOR JCB 215	1.00	215.00	240.00						
4	EXCAVATOR SANY 220	1.00	220.00	197.90						
5	EXCAVATOR 922	1.00	220.00	205.18						
6	PAY LOADER(JCB)	2.00	76.00	404.20						
7	LD4 DRILLING MACHINE	2.00	4.50	442.00						

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	469.60
9	WIRE SAW CUTTING MACHINE	9.00	30.00	1820.00
10	TATA DUMPER	3.00	186.30	110.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	642.403	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
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I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:**

Designation:
Owner/Agent/Mining
Engineer/Manager

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

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[See rule 26(18)]

For the month ending December - 2024

Name(s) of the mineral:	Decorative Stone
1. Name and location of the Prospecting license-cum-mining lease/Mining lease:	
Name of the Mine/Prospect	Kundakundi Kunda Decorative Khondalite Stone Quarr
Village	NARANGARH
Taluka / Tahasil	KHURDHA
District	KHURDHA
State	ODISHA
2. Name and address of Concessionaire:	
Name	THE OMC LTD
Address	THE OMC HOUSE POST BOX NO 34 UNIT V BHUBANESWAR
3. Lease Details:	
Area in hectares	4.672
Date of Execution	13 Nov 2020
Period (years)	30.000
Date of starting mining operation	02 Dec 2020
4. Number of days for which the mine/prospect was under operation during the month:	
Number of days for which the mine/prospect was under operation during the month	26.0
5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :	
No of Others Days	5

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	661.271	506.110	0.000	688.066	688.066	479.315	26200.000


7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	130.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	33.20
2	EXCAVATOR JCB 225	1.00	225.00	143.90
3	EXCAVATOR JCB 215	1.00	215.00	205.50
4	EXCAVATOR SANY 220	1.00	220.00	148.54
5	EXCAVATOR 922	1.00	220.00	252.30
6	PAY LOADER(JCB)	2.00	76.00	420.50
7	LD4 DRILLING MACHINE	2.00	4.50	357.00

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	370.40
9	WIRE SAW CUTTING MACHINE	9.00	30.00	2044.00
10	TATA DUMPER	3.00	186.30	130.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NA
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12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	688.066	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NA
--------	----

I certify that the information furnished above is correct and complete in all respects.

Place:**Date:****Signature:****Name in Full:****Designation:
Owner/Agent/Mining
Engineer/Manager****True Copy Attested**

**Deputy Director of Mines
Cuttack Circle, Cuttack**

FORM J

Monthly Return by the licensee-cum-lessee/ lessee

1X3

[See rule 26(18)]

For the month ending January - 2025

Name(s) of the mineral: Decorative Stone

1. Name and location of the Prospecting license-cum-mining lease/Mining lease:

Name of the Mine/Prospect: Kundakundi Kunda Decorative Khondalite Stone Quarr
 Village: NARANGARH
 Taluka / Tahasil: KHURDHA
 District: KHURDHA
 State: ODISHA

2. Name and address of Concessionaire:

Name: THE OMC LTD
 Address: THE OMC HOUSE POST BOX NO 34 UNIT V BHUBANESWAR

3. Lease Details:

Area in hectares: 4.672
 Date of Execution: 13 Nov 2020
 Period (years): 30.000
 Date of starting mining operation: 02 Dec 2020

4. Number of days for which the mine/prospect was under operation during the month:

Number of days for which the mine/prospect was under operation during the month: 27.0

5. Indicate reasons(s) for work stoppage due to strike, lock-out, monsoon, non-availability of labour, less demand etc. and number of days of work stoppage for each of these factors. :

No of Others Days: 4

6. Production of mineral, dispatches, stocks and pit's mouth value (Unit: CuM.):

SLNo	Nature	Type	Size	Opening Stock (CuM.)	Production (CuM.)	Direct Export (CuM.)	Domestic Sales (CuM.)	Total (CuM.)	Closing Stock (CuM.)	Pit's Mouth Value (Rs.)
1	Khondalite	Khondalite	No Size	479.315	279.511	0.000	359.738	359.738	399.088	26200.000

7. Waste and Rejects (Unit: CuM.) :

Item	During the month/half year
(a) Quantity of waste generated as overburden (CuM.)	155.000
(b) Quantity of incidental waste generated (CuM.)	0.000
(c) Quantity of waste generated as mineral rejects (CuM.)	0.000
(d) Despatches of waste and rejects (in accordance with above classification) (CuM.)	0.000

8. Mining Machinery used during the month/half-yearly period :

SLNo	Type of Machinery	No. Of units	Engine Horse Power of each unit	No of hours worked
1	EXCAVATOR KOBALCO 220	1.00	220.00	7.80
2	EXCAVATOR JCB 225	1.00	225.00	157.50
3	EXCAVATOR JCB 215	1.00	215.00	153.40
4	EXCAVATOR SANY 220	1.00	220.00	233.20
5	EXCAVATOR 922	1.00	220.00	237.00
6	PAY LOADER(JCB)	2.00	76.00	392.00
7	LD4 DRILLING MACHINE	2.00	4.50	287.00

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Deputy Director of Mines
Cuttack Circle, Cuttack

8	COMPRESSOR	2.00	50.00	314.00
9	WIRE SAW CUTTING MACHINE	9.00	30.00	1453.00
10	TATA DUMPER	3.00	186.30	163.00

10. Waste and Rejects (Unit: CuM.) :

(a) Pitting (CuM.) :	0
(b) Trenching (CuM.) :	0
(c) Drilling (CuM.) :	0
(d) Others (CuM.) :	0

11. Details of processing activity undertaken, if any:

Details of processing activity :	NIL
----------------------------------	-----

12. Export of the mineral, if any

	Quantity (CuM.)	Value (Rs.)
During the month	0.000	0.000

13. Domestic sale of the mineral :

	Quantity (CuM.)	Value (Rs.)
During the month	359.738	0.000

14. Reasons for increase/decrease in production during the current month compared to the preceding month :

Reason	NIL
--------	-----

I certify that the information furnished above is correct and complete in all respects.

Place:**Signature:****Date:****Name in Full:**

**Designation:
Owner/Agent/Mining
Engineer/Manager**

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

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Annexure- E/10
Series

KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH

Daily Report Summary

Date:-30.01.2025

Opening Balance (in cum)	Production on the day (in cum)	Dispatch (in cum)	closing Balance (in cum)
420.520	0.000	10.814	409.706
Production in Cumulative (in cum) Financial year 2024-25		Dispatch in Cumulative (in cum) Financial year 2024-25	
8669.036		8994.022	


 21/01/2025
 Mines Manager
k.k khondalite Mines
Narangarh**True Copy Attested**

Deputy Director of Mines
Cuttack Circle, Cuttack

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KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH			
Daily Report Summary			
Date:-31.01.2025			
Opening Balance (in cum)	Production on the day (in cum)	Dispatch (in cum)	closing Balance (in cum)
409.706	0.000	10.618	399.088
Production in Cumulative (in cum) Financial year 2024-25		Dispatch in Cumulative (in cum) Financial year 2024-25	
8669.036		9004.640	


 Mines Manager
 k.k khondalite Mines
 Narangarh

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

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Annexure - F/10
Series

OFFICE OF THE DEPUTY DIRECTOR OF MINES, CUTTACK CIRCLE, CUTTACK
AT- NIMPUR, P.O-JAGATPUR, CUTTACK - 754021, PH.: 06712490357
 E-mail: ddm.cuttack@orissaminerals.gov.in

Letter No. 544...../ Mines, Dt. 15.02.2025

Show-Cause Notice

To,

The Mines Manager,
 Kundakundi Kunda Stone Quarry (Khondalite), Narangarh,
 Odisha Mining Corporation Limited (OMC Ltd).
 Tehsil & District- Khordha.

Whereas the Joint Committee, constituted by the Hon'ble National Green Tribunal (Eastern Zone) in O.A. No.104 of 2024/EZ filed by Nilamani Mohapatra Vs State of Odisha and others, had suggested the undersigned to assess the quantum of the Minor Mineral extracted by M/s Odisha Mining Corporation Limited (OMC Ltd) from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh. A copy of the said Joint Committee Report is enclosed herewith as **Annexure-1**.

Whereas the undersigned had requested the Odisha Space Applications Centre (ORSAC) vide Letter No.3718/Mines, Dt.08.11.2024 to assess the quantum of the Minor Mineral extracted by the M/s Odisha Mining Corporation Limited (OMC Ltd) from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh since Dt.02.12.2020 i.e. commencement of Mining operation at the aforesaid quarry. A copy of the said request letter is enclosed herewith as **Annexure-2**.

Whereas the Odisha Space Applications Centre (ORSAC) has submitted its assessment report vide ORSAC/PR/1230/2024-No:598, Dt.13.02.2025 regarding the quantum of the Minor Mineral extracted by M/s Odisha Mining Corporation Limited

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(Page 1 of 4)

**Deputy Director of Mines
 Cuttack Circle, Cuttack**

1X0

(OMC Ltd) from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh between Dt.28.12.2020 (On the basis of the availability of the closest Ortho-satellite image to the date of commencement of Mining operation at the aforesaid quarry i.e. Dt.02.12.2020) and Dt.29.01.2025 (Date up to which the extraction details have been measured). A copy of the said report along with the methodology of the said survey is enclosed herewith as **Annexure-3**.

Whereas as per the assessment of the Odisha Space Applications Centre (ORSAC) based on the Ortho-satellite images and the DRONE images, a total of **2,61,851.385CuM** Minor Minerals have been extracted between Dt.28.12.2020 and Dt.29.01.2025 at the said quarry. In this regard, the assessment report submitted by the Odisha Space Applications Centre (ORSAC) may be perused (Enclosed already as **Annexure-3**).

Whereas M/s Odisha Mining Corporation Limited (OMC Ltd) was the lessee at the Kundakundi Kunda Stone Quarry (Khondalite), Narangarh between Dt.28.12.2020 and Dt.29.01.2025; period for which the assessment of the total extraction of Minor Minerals has been carried out by the Odisha Space Applications Centre (ORSAC).

Whereas, as per the Monthly Return filed by you in Form-J since the commencement of the mining operation at the aforesaid quarry on Dt.02.12.2020, up to the month of January, 2025 (Up to Dt.31.01.2025), a total of **2,02,565.65CuM** of Minor Minerals has reportedly been extracted by the Odisha Mining Corporation Limited (OMC Ltd) at the Kundakundi Kunda Stone Quarry (Khondalite), Narangarh. However, in response to the direction of the undersigned to submit the production and dispatch data on daily basis vide this office Letter No.3649/Mines, Dt.02.11.2024

True Copy Attested

(Page 2 of 4)



**Deputy Director of Mines
Cuttack Circle, Cuttack**

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(Copy enclosed herewith as **Annexure-4**), you have submitted via your email on Dt.05.02.2025 that, no production has been recorded at the aforesaid mines on Dt.30.01.2025 and Dt.31.01.2025 (Copy of the signed submission is enclosed herewith as **Annexure-5**). Therefore, the total extraction of Minor Minerals at the aforesaid quarry since the commencement of the Mining operation on Dt.02.12.2020 up to Dt.29.01.2025 is same as the amount of extraction submitted by you via Form J (Monthly return) until Dt.31.01.2025 i.e. **2,02,565.65CuM**.

Whereas on comparing the assessment report of the Odisha Space Applications Centre (ORSAC) and the extraction data submitted by the Lessee i.e. the Odisha Mining Corporation Limited (OMC Ltd) at the Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, an unreported excavation of **59,285.735CuM** has been noticed. This must be treated as excess extraction.

You are therefore, served with a show-cause notice against the aforesaid excess extraction. Your reply with a proper explanation should reach this office unflinching within fifteen(15) days of receiving this letter, for further action at this end.

This must be treated as **extremely urgent**.

Yours faithfully,


15.02.2025
Deputy Director of Mines,
Cuttack Circle, Cuttack.

Memo No. 545/Mines, Dt. 15.02.2025


Copy forwarded to the Regional Manager, Khondalite Group of Mines, Odisha Mining Corporation Limited (OMC Ltd), Bhubaneswar for information and necessary action.

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

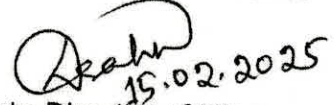
(Page 3 of 4)


15.02.2025
Deputy Director of Mines,
Cuttack Circle, Cuttack.

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Memo No. 546...../Mines, Dt. 15.02.2025

Copy submitted to the Collector and District Magistrate, Khordha for favour of kind information.



Deputy Director of Mines,
Cuttack Circle, Cuttack

Memo No. 547...../Mines, Dt. 15.02.2025

Copy submitted to the Director of Mines and Geology, Steel and Mines Department, Govt. Odisha, Bhubaneswar for favour of kind information.



Deputy Director of Mines,
Cuttack Circle, Cuttack.

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

Annexure-1

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**COMMITTEE REPORT ON JOINT FIELD VISIT ON DATED.20.06.2024 TO
NARANGARH KHONDALITE STONE QUARRY IN O.A. NO. 104/2024/EZ FILED BY
NILAMANI MAHAPATRA Vs STATE OF ODISHA AND OTHERS**

The Hon'ble NGT has constituted a Committee comprising following members with a direction that committee shall visit the site and submit its report on affidavit within four weeks with regard to allegations made in O.A No.104/2024/EZ filed by Nilamani Mahapatra Vs State of Odisha and others passed in order dated 28.05.2024.

Members:

- i) District Magistrate, Khordha, Odisha or his representative not below the rank of Additional District Magistrate
- ii) Senior Scientist, Odisha State Pollution Control Board
- iii) Senior Scientist, Central Pollution Control Board
- iv) Senior Scientist, SEIAA, Odisha

As per direction of Hon'ble NGT, a team consisting of following members visited the site on dated. 20.06.2024 for enquiry and fact finding.

Sl. No.	Name of the Officer	Designation
1.	Sri Saphalya Mandita Pradhan	Additional District Magistrate (Revenue)
2.	Sri Dipti Ranjan Sethi	Sub-Collector, Khordha
3.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Khordha Circle, Khordha
4.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Cuttack Circle, Khordha
5.	Dr. Sohan Giri	Addl. Chief Env. Scientist & Regional Officer, Odisha SPCB, Bhubaneswar
6.	Dr. Sandeep Ray	Scientist D, Central Pollution Control Board
7.	Dr. Pradeep Kumar Nayak	Environmental Scientist, SEIAA, Bhubaneswar
8.	Sri Bibhas Ranjan Panigrahi	Tahasildar, Khordha
9.	Smt. Kshirabdhhi Tanaya Sahoo	BDO, Khordha

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

True copy
attested

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

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Present Status of the allegation against Stone quarry:

Issues	Present status
<p>1. The petitioner alleged that the quarry operation is adjoining to Ward nos. 3 and 7 of Bhogapur Village of Narangarh GP and close to the residential area.</p> <p><i>True copy attested</i></p> <p><i>[Signature]</i></p> <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<p>The land in question was measured by RI and Amin of Khordha Tahasil in presence of Tahsildar, Khordha. Tahasildar have stated that 50 plots are coming within the radius of 50 meters from the lease boundary of Narangarh Khondalite mines. Out of 50 plots, 45 plots are recorded in favour of private persons under the Khewat (Land lord) Shree Jagannath Mahaprabhu Bije Puri Taraf Administrator, Shree Mandir Parichalana Committee, Puri and rest 5 plots are under Govt Khata. Out of 50 plots, 44 plots are recorded in Ghara bari kisam. One plot is agricultural plot. Within 44 private plots, 19 plots have existing structures with dwelling houses and rest 25 plots have no structures. All these private plots are recorded under khewatship of Shree Jagannath Mahaprabhu Bije, Puri Taraf Administrator Jagannath Mandira Parichalana Committee Puri, khewat no-1.1. The detailed habitation list along with land schedule which is coming within the radius of 50 meters from lease boundary is enclosed at Annexure-I.</p>

True Copy Attested


[Signature]

Deputy Director of Mines
Cuttack Circle, Cuttack

[Signature] *[Signature]* *[Signature]* *[Signature]* *[Signature]*

[Signature] *[Signature]* *[Signature]* *[Signature]*

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<p>2. There is allegation that more than three schools/ Anganwadis are existing within a 200 meters radius of the quarry</p> <p><i>True copy attested</i></p>  <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<ul style="list-style-type: none"> In Bhogapur mouza one UP School is existing within a distance of 160 meters from the mining lease boundary and one anganwadi centre is located within a distance of 166 meters from lease boundary. Further, one Saraswati Sishu Mandir, Bhogapur is situated at a distance of 110 meters from the lease boundary. In Narangarh mouza, one Ashram school and one high school named Chintamani Vidya Niketan are located within a distance of 85 meters and 120 meters from lease boundary respectively as per report of Tahasildar, Khordha.
<p>3. The quarry is said to fall within human habitation and involves operation of huge machinery for drilling and cutting which create significant amount of noise as well as air pollution. It is further stated that Bhogapur is a densely populated village and the layer of dust generated from mining and its allied activities are dispersed over nearby houses and leaves of vegetation. Because of noise pollution, both during day and night the villagers are not able to have peaceful sleep. Study of children and also ailing senior citizens a adversely affected.</p>	<p>RO, SPCB Bhubaneswar reported that both ambient air quality and ambient noise monitoring were conducted for about 24 hours. The average data of Particulate Matter (PM)₁₀ in the atmosphere at 3 locations are below 100 ug/M³ per meter within prescribed standard of board and ambient noise intensity at 4 different locations are below prescribed standard w.r.t. industrial & residential area for day time i.e. 75 & 55 dB(A) respectively.</p> <ul style="list-style-type: none"> No high level or intensity of noise generating drilling machine was used for drilling of stone at the quarry area. Wire saw cutting machine was used for cutting Khondalite stone which was not generating high intensity of sound. Usually during cutting, the water sprinkling was observed for

True Copy Attested



Deputy Director of Mines
Cuttack Circle, Cuttack

Handwritten signatures and initials:

Shri *Deen* *My* *Shri*

Ved *H* *Shri*

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		<p>suppression and dispersion of fugitive dust to nearby areas/locations.</p> <ul style="list-style-type: none"> Noise intensity was not so loud towards nearby areas/school during the day of monitoring. No dust deposit were observed on the leaves surface area of the trees existing nearby to mining lease area. The report of RO, SPCB, Bhubaneswar is enclosed at Annexure-II.
<p>4. It is alleged that during the mining operation 39 mango trees, 22 jackfruit trees along with other associate plants have been completely uprooted.</p>		<ul style="list-style-type: none"> Necessary permissions has been sought from DFO, Khordha for cutting of 137 nos. standing tress over plot no 2166,1851,1850,1745 under khata no 532/2 of Mouza - Narangarh, Khordha vide letter no-14484, dated. 01.12.2020 of Regional Officer, Khondalite Group of Mines. The DM, OFDC Ltd. Bhubaneswar (C) Division was requested to estimate the cost of felling of 137 nos of different species by DFO, Khordha Division vide letter no 8179, dated. 21.12.2020. An estimate of Rs. 2,40,088 has been submitted by OFDC Ltd, Bhubaneswar and the Rs. 2,37,036/- has been deposited after deducting TDS @ 1.5% by Regional Manager, KHondalite Group of Mines on dated. 20.02.2021 through RTGS.

True Copy Attested

[Signature]

Deputy Director of Mines
Cuttack Circle, Cuttack

True copy attested

[Signature]

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

[Multiple signatures]

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		<ul style="list-style-type: none"> Accordingly Permission has been accorded to take up felling of trees through OFDC Ltd. Vide letter no 1381, dated 01.03.2021 of DFO, Khordha. The above report received from Mines Manager, K.K Khondalite Mines, Naranagarh is enclosed at Annexure-III.
5	<p>It is alleged that two deep borewell in the quarry caused the depletion of ground water in the residential school and village tanks for which it get dried in the month of February.</p>	<p>NOC has been obtained from Central Ground Water Authority, New Delhi for ground water abstraction and its validity period is from 06.05.2023 to 05.05.2025 as per report of Odisha Mining Corporation Limited which is enclosed at Annexure-IV.</p> <p>There is no such evidence that establishment of two deep borewell in the quarry area for industrial purpose has led to depletion of ground water in the residential school and village tanks. As reported by BDO, Khordha, Bhogapur village under Narangagrh GP area faces water scarcity during summer season for which water tankers are deployed to meet the demands of local people. The report of BDO, Khordha is enclosed at Annexure-V.</p>
6	<p>It is stated that no consultation with village assembly/palli sabha prior to operation of quarry</p> <p><i>True copy attested</i></p> <p><i>[Signature]</i></p> <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<p>As per sub section (6) of Section 4 of OMMC Rules 2016, no prospecting license -cum-mining lease or mining lease or quarry lease shall be granted in Schedule Areas without recommendation of concerned GP. As Khordha is a non-schedule area, it is not mandatory to have palli sabha prior to operation of quarry.</p>

True Copy Attested

[Signature]

Deputy Director of Mines
Cuttack Circle, Cuttack

[Signatures]

[Signatures]

[Signatures]

[Signatures]

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Over all observations:

The committee members observed the followings at the time of inspection:-

- Narangarh Khondalite Stone quarry is operating over plot no. 1745, 1850, 1851 & 1747/2166 pertaining to Khata no - 532/2 of an Area Ac. 11.545 dec. of Mouza Narangarh.
- E.C was granted in favour of M/s Odisha Mining Corporation Limited vide SEIAA Odisha letter no. 8881/ SEIAA dated. 04.09.2020.
- Consent to Establish (CTE) and Consent to Operate (CTO) were issued by SPCB, Odisha, Bhubaneswar vide letter no 2957/RO, dated 05.10.2020 and letter no 3432/RO dated 18.11.2020 respectively.
- The committee suggested that Deputy Director, Mines, Circle- Cuttack & Mining Officer, Cuttack shall assess the quantum of minor minerals extracted by the M/s Odisha Mining Corporation Ltd from Narangarh Khondalite stone quarry as per OMMC rules and stipulated conditions by SEIAA and SPCB, Odisha, BBSR along with Deputy Director, Mines, Circle- Khordha. They will also scientifically calculate the volume of minor mineral extracted along with imputation of penalty, environmental compensation and remedial measures. In case there is evidence of mining beyond permissible limits/quantity as per the existing order and guidelines, within a period of one month so as to submit the compliance before the Hon'ble NGT.

Mining Officer, Cuttack

RO, SPCB, Bhubaneswar

Deputy Director of Mines,
Cuttack Circle, Cuttack

Deputy Director, Mines,
Khordha Circle, Khordha

Senior Scientist, Odisha,
State Pollution Control Board

Senior Scientist,
Central Pollution Control Board

Senior Scientist, SEIAA, Odisha

BDO, Khordha

Tahsildar, Khordha

Sub-Collector, Khordha

True Copy Attested

**Deputy Director of Mines
Cuttack Circle, Cuttack**

2/11/24
Addl. District Magistrate, Khordha

True copy attested

**COLLECTOR & DISTRICT MAGISTRATE
KHORDHA**

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Annexure-2



OFFICE OF THE DEPUTY DIRECTOR OF MINES, CUTTACK CIRCLE, CUTTACK
AT-NIMPUR, P.O.-JAGATPUR, DIST-CUTTACK - 754021 PH.: (0671) 2309357/58
E-mail ID: mo.cuttack@orissaminerals.gov.in

Letter No. 3718/Mines, Dt. 08/11/24

From:

Deputy Director of Mines,
Cuttack Circle, Cuttack.

To,

The Chief Executive,
Odisha Space Applications Centre (ORSAC),
Plot no: 45/48, Jaydev Vihar,
Bhubaneswar, Odisha.

Sub:- Quantum of Minor Mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry(Khondalite), Narangarh, over an area of 11.545 Acres or 4.672 Hectares, At-Narangarh, under Khordha Tahasil of Khordha District since commencement of the Mining operation by the aforesaid agency i.e. on Dt.02.12.2020.

Ref:- 1. O.A. No.104/2024/EZ filed by Nilamani Mahapatra Vrs State of Odisha & others before Hon'ble National Green Tribunal, Eastern Zone, Kolkata and the joint committee report thereof. (Copy enclosed as Annexure-1)
2. Request letter of Regional Manager, Khondalite Group of Mines, OMC Ltd. to undertake DGPS Survey in the aforesaid Mines (Copy enclosed as Annexure-2).

Sir,

With reference to the subject cited above. I am to inform you that the joint committee constituted by the Hon'ble National Green Tribunal, Eastern Zone, Kolkata in O.A. No.104/2024/EZ filed by Nilamani Mahapatra Vrs State of Odisha & others, has instructed the undersigned to assess the quantum of Minor mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, of Khordha Tahasil under Khordha District.

10/0

Considering the sensitivity of the matter, as the report regarding the quantum of the Minor Mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, shall be produced before the Hon'ble NGT, the undersigned urgently seeks the technical expertise and authority of Odisha Space Applications Centre (ORSAC).


In view of the above, I would request you to kindly provide the details of the fees charged by Odisha Space Applications Centre (ORSAC) including the GST, for carrying out necessary survey and producing a comprehensive report with respect to quantum of Minor Mineral extracted by OMC Ltd. at Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, over an area of 11.545 Acres or 4.672 Hectares (Land schedule & Lease Map of the area are enclosed herewith as Annexure-3 and Annexure-4 respectively), At-Narangarh, under Khordha Tahasil of Khordha District; since the commencement of the Mining Operation by the aforesaid agency i.e. on Dt.02.12.2020. Further, I would also request you to inform the undersigned regarding the mode of payment and whether the payment shall be done in advance or after the production of the report.

Furthermore, the Mines Manager, Kundakundi Kunda Stone Quarry (Khondalite), Narangarh, OMC Ltd. has intimated the undersigned via e-mail that the Regional Manager, Khondalite Group of Mines, OMC, Ltd. has requested before your good office vide letter no.771/OMC/KNDL/2024, Dt.07.11.2024, to undertake DGPS Survey in the aforesaid Mines (Copy already enclosed herewith as Annexure-2).

This must be treated as **extremely urgent**.

Encl: As above


Yours faithfully,


08.11.2024

Deputy Director of Mines,
Cuttack Circle, Cuttack

Memo No. 3719/Mines, Dt. 08/11/24

Copy submitted to the Collector and District Magistrate, Khordha for favour of kind information.


08.11.2024
Deputy Director of Mines,
Cuttack Circle, Cuttack

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

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Memo No. 3720/Mines, Dt. 08.11.24

Copy submitted to the Director of Mines and Geology, Odisha, Bhubaneswar
for favour of kind information.

Ashw 08.11.2024
Deputy Director of Mines,
Cuttack Circle, Cuttack

True Copy Attested

Ashw

**Deputy Director of Mines
Cuttack Circle, Cuttack**

ANNEXURE-1

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Item No.02

**BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)
Original Application No.104/2024/EZ**

Nilamani Mahapatra

Applicant(s)

Versus

Respondent(s)

State of Odisha & Ors.

Date of Hearing: 28.05.2024

**CORAM: HON'BLE MR. JUSTICE SHEO KUMAR SINGH, JUDICIAL MEMBER
HON'BLE DR. ARUN KUMAR VERMA, EXPERT MEMBER**

For Applicant(s) : Mr. Sankar Prasad Pani, Advocate a/w
Mr. Ashutosh Padhy, Advocate

ORDER

1. Heard Mr. Sankar Prasad Pani assisted by Mr. Ashutosh Padhy, learned Counsel appearing on behalf of the Applicant.
2. The allegation in the Original Application is that Narangarh Khondalite Stone Quarry is operating over lease hold area of 11.45 Acres in Plot No.1745, 1850, 1851 and 1741/2166, Khata No.532/2, Kissam-Bagayat (Orchard) in Narangarh Mouza in Khordha Tahasil, District-Khordha.
3. It is alleged that the quarry operation is adjoining to the Ward Nos.3 and 7 of Bhogapur Village of Narangarh Gram Panchayat and close to the residential area.
4. It is stated that more than three Schools/Anganwadi are existing within 200 meters radius of the quarry. The quarry is said to fall within human habitation and involves operation of huge

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

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vegetation. Because of the noise pollution both during day and night, the villagers are not able to have peaceful sleep. Study of children and also ailing senior citizens are adversely affected. Thus, there is a substantial issue of environment and infringement upon the environmental right of the local people.

6. In our opinion, matter requires consideration.
7. Issue notice to the Respondent Nos.1, 4, 7, 9, 10, 12, 13 and 17. returnable within four weeks.
8. Mr. Anand Prakash Das, learned Additional Standing Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent Nos.1, 4 and 10, State Respondents, Government of Odisha.
9. Mr. Dipanjan Ghosh, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.7, Odisha State Pollution Control Board.
10. Mr. Apurba Ghosh, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.9, State Environment Impact Assessment Authority, Odisha.
11. Mr. Ashok Prasad, learned Counsel who is present in court, accepts notice on behalf of the Respondent No.12, Director General of Mines Safety, Govt. of India.
12. Mr. Surendra Kumar, learned Counsel who is present (in Virtual Mode), accepts notice on behalf of the Respondent No.13, Central

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

15X

- (i) District Magistrate, Khordha or his representative not below the rank of Additional District Magistrate;
- (ii) Senior Scientist, Odisha State Pollution Control Board;
- (iii) Senior Scientist, Central Pollution Control Board; and
- (iv) Senior Scientist, SEIAA, Odisha.

16. The Committee shall visit the site in question and submit its report on affidavit within four weeks with regard to the allegations made in the Original Application.

17. The District Magistrate, Khordha, shall be the Nodal Office for all logistic purposes and for filing the Report of the Committee on affidavit.

18. The Applicant shall serve e-copy/soft copy of the Original Application along with all its annexures upon Mr. Anand Prakash Das, Mr. Dipanjan Ghosh, Mr. Apurba Ghosh, Mr. Ashok Prasad and Mr. Surendra Kumar, learned Counsel for the Respondents, within 48 hours.

List it on **08.08.2024**.

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**Deputy Director of Mines
Cuttack Circle, Cuttack**

Sheo Kumar Singh, JM

Dr. Arun Kumar Verma, EM

May 28, 2024
O.A. No.104/2024/EZ
MN

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**COMMITTEE REPORT ON JOINT FIELD VISIT ON DATED.20.06.2024 TO
NARANGARH KHONDALITE STONE QUARRY IN O.A. NO. 104/2024/EZ FILED BY
NILAMANI MAHAPATRA Vs STATE OF ODISHA AND OTHERS**

The Hon'ble NGT has constituted a Committee comprising following members with a direction that committee shall visit the site and submit its report on affidavit within four weeks with regard to allegations made in O.A No.104/2024/EZ filed by Nilamani Mahapatra Vs State of Odisha and others passed in order dated 28.05.2024.

Members:

- i) District Magistrate, Khordha, Odisha or his representative not below the rank of Additional District Magistrate
- ii) Senior Scientist, Odisha State Pollution Control Board
- iii) Senior Scientist, Central Pollution Control Board
- iv) Senior Scientist, SEIAA, Odisha

As per direction of Hon'ble NGT, a team consisting of following members visited the site on dated. 20.06.2024 for enquiry and fact finding.

Sl. No.	Name of the Officer	Designation
1.	Sri Saphalya Mandita Pradhan	Additional District Magistrate (Revenue)
2.	Sri Dipti Ranjan Sethi	Sub-Collector, Khordha
3.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Khordha Circle, Khordha
4.	Sri Dillip Kumar Sahoo	Deputy Director of Mines, Cuttack Circle, Khordha
5.	Dr. Sohan Giri	Addl. Chief Env. Scientist & Regional Officer, Odisha SPCB, Bhubaneswar
6.	Dr. Sandeep Ray	Scientist D, Central Pollution Control Board
7.	Dr. Pradeep Kumar Nayak	Environmental Scientist, SEIAA, Bhubaneswar
8.	Sri Bibhas Ranjan Panigrahi	Tahasildar, Khordha
9.	Smt. Kshirabdhhi Tanaya Sahoo	BDO, Khordha

COLLECTOR & DISTRICT MAGISTRATE
KHORDHA

(Handwritten signatures and initials)

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Deputy Director of Mines
Cuttack Circle, Cuttack

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attested

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Present Status of the allegation against Stone quarry:

Issues	Present status
<p>1. The petitioner alleged that the quarry operation is adjoining to Ward nos. 3 and 7 of Bhogapur Village of Narangarh GP and close to the residential area.</p>	<p>The land in question was measured by RI and Amin of Khordha Tahasil in presence of Tahsildar, Khordha. Tahasildar have stated that 50 plots are coming within the radius of 50 meters from the lease boundary of Narangarh Khondalite mines. Out of 50 plots, 45 plots are recorded in favour of private persons under the Khewat (Land lord) Shree Jagannath Mahaprabhu Bije Puri Taraf Administrator, Shree Mandir Parichalana Committee, Puri and rest 5 plots are under Govt Khata. Out of 50 plots, 44 plots are recorded in Ghara bari kisam. One plot is agricultural plot. Within 44 private plots, 19 plots have existing structures with dwelling houses and rest 25 plots have no structures. All these private plots are recorded under khewatship of Shree Jagannath Mahaprabhu Bije, Puri Taraf Administrator Jagannath Mandira Parichalana Committee Puri, khewat no-1.1. The detailed habitation list along with land schedule which is coming within the radius of 50 meters from lease boundary is enclosed at Annexure-I.</p>

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 COLLECTOR & DISTRICT MAGISTRATE
 KHORDHA


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**Deputy Director of Mines
Cuttack Circle, Cuttack**

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<p>2. There is allegation that more than three schools/ Anganwadis are existing within a 200 meters radius of the quarry.</p> <p><i>True copy attested</i></p>  <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<ul style="list-style-type: none"> • In Bhogapur mouza one UP School is existing within a distance of 160 meters from the mining lease boundary and one anganwadi centre is located within a distance of 166 meters from lease boundary. Further, one Saraswati Sishu Mandir, Bhogapur is situated at a distance of 110 meters from the lease boundary. • In Narangarh mouza, one Ashram school and one high school named Chintamani Vidya Niketan are located within a distance of 85 meters and 120 meters from lease boundary respectively as per report of Tahasildar, Khordha.
<p>3. The quarry is said to fall within human habitation and involves operation of huge machinery for drilling and cutting which create significant amount of noise as well as air pollution. It is further stated that Bhogapur is a densely populated village and the layer of dust generated from mining and its allied activities are dispersed over nearby houses and leaves of vegetation. Because of noise pollution, both during day and night the villagers are not able to have peaceful sleep. Study of children and also ailing senior citizens a adversely affected.</p>	<p>RO, SPCB Bhubaneswar reported that both ambient air quality and ambient noise monitoring were conducted for about 24 hours. The average data of Particulate Matter (PM)₁₀ in the atmosphere at 3 locations are below 100 ug/M³ per meter within prescribed standard of board and ambient noise intensity at 4 different locations are below prescribed standard w.r.t. industrial & residential area for day time i.e. 75 & 55 dB(A) respectively.</p> <ul style="list-style-type: none"> • No high level or intensity of noise generating drilling machine was used for drilling of stone at the quarry area. • Wire saw cutting machine was used for cutting Khondalite stone which was not generating high intensity of sound. Usually during cutting, the water sprinkling was observed for

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Deputy Director of Mines
Cuttack Circle, Cuttack

(Handwritten signatures and initials)

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		<p>suppression and dispersion of fugitive dust to nearby areas/locations.</p> <ul style="list-style-type: none"> Noise intensity was not so loud towards nearby areas/school during the day of monitoring No dust deposit were observed on the leaves surface area of the trees existing nearby to mining lease area. The report of RO, SPCB, Bhubaneswar is enclosed at Annexure-II.
<p>4. It is alleged that during the mining operation 39 mango trees, 22 jackfruit trees along with other associate plants have been completely uprooted.</p>	<p>True Copy Attested</p> <p><i>(Signature)</i> Deputy Director of Mines Cuttack Circle, Cuttack</p> <p>True Copy Attested</p> <p><i>(Signature)</i> COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<ul style="list-style-type: none"> Necessary permissions has been sought from DFO, Khordha for cutting of 137 nos. standing tress over plot no 2166,1851,1850,1745 under khata no 532/2 of Mouza - Narangarh, Khordha vide letter no-14484, dated. 01.12.2020 of Regional Officer, Khondalite Group of Mines. The DM, OFDC Ltd. Bhubaneswar (C) Division was requested to estimate the cost of felling of 137 nos of different species by DFO, Khordha Division vide letter no 8179, dated. 21.12.2020. An estimate of Rs. 2,40,088 has been submitted by OFDC Ltd, Bhubaneswar and the Rs. 2,37,036/- has been deposited after deducting TDS @ 1.5% by Regional Manager, KHondalite Group of Mines on dated. 20.02.2021 through RTGS.

(Signatures)

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		<ul style="list-style-type: none"> Accordingly Permission has been accorded to take up felling of trees through OFDC Ltd. Vide letter no 1381, dated 01.03.2021 of DFO, Khordha. The above report received from Mines Manager, K.K Khondalite Mines, Naranagarh is enclosed at Annexure-III.
<p>5</p>	<p>It is alleged that two deep borewell in the quarry caused the depletion of ground water in the residential school and village tanks for which it get dried in the month of February.</p>	<p>NOC has been obtained from Central Ground Water Authority, New Delhi for ground water abstraction and its validity period is from 06.05.2023 to 05.05.2025 as per report of Odisha Mining Corporation Limited which is enclosed at Annexure-IV.</p> <p>There is no such evidence that establishment of two deep borewell in the quarry area for industrial purpose has led to depletion of ground water in the residential school and village tanks. As reported by BDO, Khordha, Bhogapur village under Narangagrh GP area faces water scarcity during summer season for which water tankers are deployed to meet the demands of local people. The report of BDO, Khordha is enclosed at Annexure-V.</p>
<p>6</p>	<p>It is stated that no consultation with village assembly/palli sabha prior to operation of quarry</p> <p>True copy attested</p> <p><i>[Signature]</i></p> <p>COLLECTOR & DISTRICT MAGISTRATE KHORDHA</p>	<p>As per sub section (6) of Section 4 of OMMC Rules 2016, no prospecting license -cum-mining lease or mining lease or quarry lease shall be granted in Schedule Areas without recommendation of concerned GP. As Khordha is a non-schedule area, it is not mandatory to have palli sabha prior to operation of quarry.</p>

True Copy Attested

[Signature]
 Deputy Director of Mines
 Cuttack Circle, Cuttack

[Signatures]

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Over all observations:

The committee members observed the followings at the time of inspection:-

- Narangarh Khondalite Stone quarry is operating over plot no. 1745, 1850, 1851 & 1747/2166 pertaining to Khata no - 532/2 of an Area Ac. 11.545 dec. of Mouza Narangarh.
- E.C was granted in favour of M/s Odisha Mining Corporation Limited vide SEIAA Odisha letter no. 8881/ SEIAA dated. 04.09.2020.
- Consent to Establish (CTE) and Consent to Operate (CTO) were issued by SPCB, Odisha, Bhubaneswar vide letter no 2957/RO, dated 05.10.2020 and letter no 3432/RO dated 18.11.2020 respectively.
- The committee suggested that Deputy Director, Mines, Circle- Cuttack & Mining Officer, Cuttack shall assess the quantum of minor minerals extracted by the M/s Odisha Mining Corporation Ltd from Narangarh Khondalite stone quarry as per OMMC rules and stipulated conditions by SEIAA and SPCB, Odisha, BBSR along with Deputy Director, Mines, Circle- Khordha. They will also scientifically calculate the volume of minor mineral extracted along with imputation of penalty, environmental compensation and remedial measures. In case there is evidence of mining beyond permissible limits/quantity as per the existing order and guidelines, within a period of one month so as to submit the compliance before the Hon'ble NGT.

Mining Officer, Cuttack

RO, SPCB, Bhubaneswar

Deputy Director of Mines, Cuttack Circle, Cuttack

Deputy Director, Mines, Khordha Circle, Khordha

Senior Scientist, Odisha, State Pollution Control Board

Senior Scientist, Central Pollution Control Board

Senior Scientist, SEIAA, Odisha

BDO, Khordha

Tahsildar, Khordha

Sub-Collector, Khordha

True Copy Attested

2/11/24
Addl. District Magistrate, Khordha

True copy attested

Deputy Director of Mines, Cuttack Circle, Cuttack

COLLECTOR & DISTRICT MAGISTRATE, KHORDHA

(10)

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Annexure -2

OMC

● **DISHA**

No. _____ /OMC/KNDL/2024
 Date: _____ /2024

To
**The Chief Executive Officer
 Odisha Space Application Centre
 Bhubaneswar**

**Sub- DGPS Survey at Kundakundi Kunda Stone Quarry, Narangarh
 & Gobindpur Decorative Stone Quarry over an area of 4.672
 Ha. & 18.280 Ha. respectively of OMC Ltd.**

Sir,

With reference to the subject cited above, it is to mention here that Mining Lease of Narangarh and Gobindpur Decorative Stone Mines have been granted by Steel & Mines Dept., Govt. of Odisha over an area of 4.672 Ha. & 18.280 Ha. respectively. Boundary pillars Co-ordinates of Narangarh & Gobindpur are enclosed as **Annexure-"A" & "B"** respectively.

Therefore, it is requested to undertake the aforesaid DGPS survey & to produce the DGPS surveyed map for onward submission to Dy. Director of Mines, Cuttack Circle, Cuttack & other govt. authorities.

In this connection, it is requested to kindly submit the bill/invoice for the aforesaid work for necessary payment at our end.

Yours faithfully,

Encl.-As above.

Memo No. 772 /OMC/KNDL/2024

Copy to the Mines Manager, Narangarh & Gobindpur Mines for information & necessary action.

Sd/-
**Regional Manager
 Khondalite Group of Mines**
 Dt. 07/11 /2024

[Signature]
**Regional Manager
 Khondalite Group of Mines**

Odisha Mining Corporation Ltd.
 (A Gold Category State PSU)

Regional Office : Khondalite Group of Mines, IDICOL House, Ashok Nagar
 Unit-II, Bhubaneswar-751009, Tel. +91 674 2622851, www.omcltd.in

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[Signature]
**Deputy Director of Mines
 Cuttack Circle, Cuttack**

(1)

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Annexure -3

Land Schedule of Kunda Kundi Kunda Stone Quarry as on 25.10.1980.

Mouza - Naranagada

Khata 525 - Anabadi (1929-30 Sabik Settlement Record) Tenant- Ekharajat Mahal Sri Raja Rama Chndra Dev, Superintendent of Shree Jagannath Mahaprabu Bije Puri- B-Register No.14424			Khata No.532/2 (1962 - Hal RoR) Tenant -- Shree Jagannath Mahaprabu Bije Puri Marfat Srimandir Parichalana Committee		
Plot No.	Kisam	Area	Plot No.	Kisam	Area
1504	Mundia	Ac.7.020	1745	Mundia	Ac.7.020
1595	Bagayat	1.490	1850	Bagayat-II	1.490
1596	Bagayat				
1503	Bagayat	0.645	1851	Bagayat-II	0.645
1597	Bagayat				
1506	Patita	2.400	1747/2166	Puratan Patita	2.390
Total		Ac.11.555	Total		Ac.11.545

Forest Land	Non-Forest Land	Total
Ac.0.000	Ac.11.545	Ac.11.545

True Copy Attested

Debn
Deputy Director of Mines
Cuttack Circle, Cuttack

T. Basa
T. Basa
Addl. General Manager (Geo)
Power of Attorney Holder
Odisha Mining Corporation Ltd.
Bhubaneswar

10/11/19
Tahasildar, Khordha
TAKASILDAR
KHORDHA
CHECKED & FOUND CORRECT

16-7-2020
CHIEF SURVEYOR
DIRECTORATE OF MINES
ODISHA, BHUBANESWAR

12/11/20
FOREST RANGE OFFICER
TANGI RANGE

12/10/20
J.M.O., Cuttack

12/10/2020
R. G. Galabha

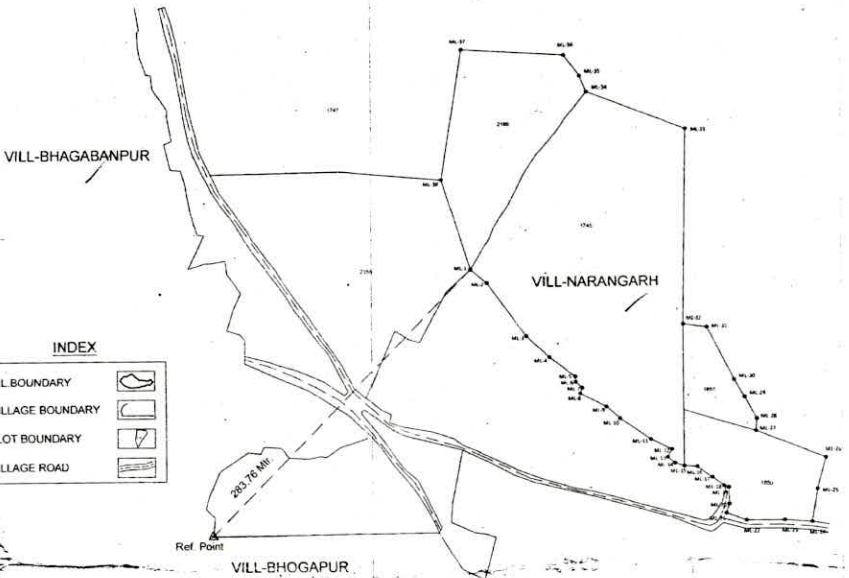
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PLAN SHOWING THE GRANTED M.L FOR DECORATIVE STONE (KUNDAKUNDI KUNDA, KHONDALITE) OF OMC LTD. OVER AN AREA OF 11.545 ACRE OR 4.672 HECT. IN VILLAGE NARANGARH UNDER KHORDHA-TAHASIL OF KHORDHA DISTRICT

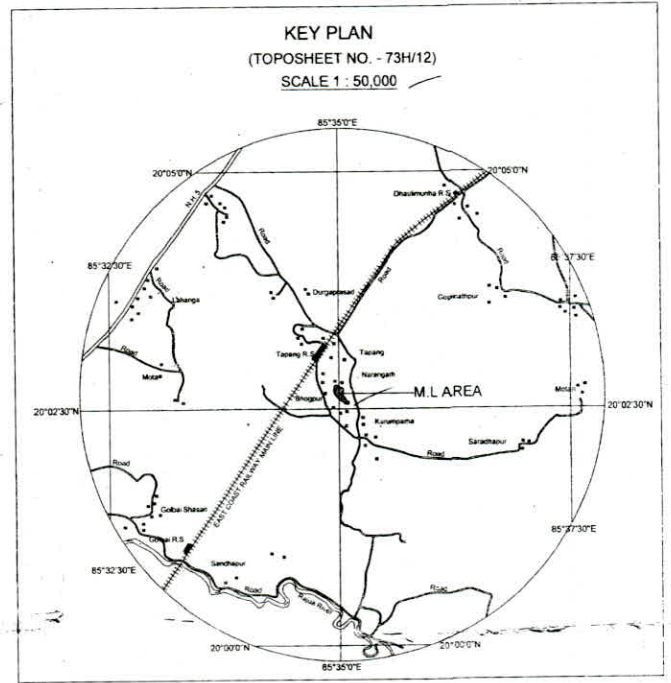
SCALE - 32 INCH = 1 MILE



ANNEXURE-4



FIELD NOTE					
Reference:- The Starting point 1 is situated with a magnetic bearing of 45° 30' and at a distance of 283.76 Mtr. from the village Trijunction point of village Bhagabanpur No-174, Bhogapur No-204 and Narangarh No-203, Tahasil/District -Khordha.					
LINE	Magnetic Bearing	Interior Angle	Distance in Mtr.	Distance in Ft.	Remarks
01-02	129° 31'	147° 17'	16.79	53.44	
02-03	193° 48'	50.46	50.46	165.55	
03-04	168° 43'	23.85	23.85	78.25	
04-05	175° 01'	24.90	24.90	81.36	
05-06	227° 54'	4.85	4.85	14.27	
06-07	132° 40'	5.69	5.69	17.56	
07-08	250° 03'	4.59	4.59	15.06	
08-09	95° 35'	22.54	22.54	73.95	
09-10	194° 09'	13.72	13.72	45.01	
10-11	173° 42'	28.63	28.63	93.93	
11-12	171° 22'	18.20	18.20	60.04	
12-13	218° 39'	6.81	6.81	22.34	
13-14	98° 44'	7.11	7.11	23.33	
14-15	159° 28'	7.61	7.61	24.97	
15-16	164° 19'	10.49	10.49	34.42	
16-17	213° 00'	14.26	14.26	46.78	
17-18	179° 55'	11.02	11.02	36.15	
18-19	164° 35'	3.36	3.36	12.14	
19-20	249° 03'	12.75	12.75	41.83	
20-21	198° 32'	7.58	7.58	24.87	
21-22	91° 31'	16.47	16.47	54.04	
22-23	161° 08'	28.90	28.90	95.11	
23-24	183° 58'	21.85	21.85	71.03	
24-25	95° 04'	25.32	25.32	83.07	
25-26	180° 38'	25.06	25.06	82.22	
26-27	95° 10'	57.53	57.53	188.75	
27-28	253° 52'	9.23	9.23	30.28	
28-29	145° 49'	18.79	18.79	61.65	
29-30	177° 56'	15.27	15.27	50.10	
30-31	186° 30'	45.38	45.38	148.86	
31-32	124° 21'	18.89	18.89	61.98	
32-33	263° 44'	148.66	148.66	487.77	
33-34	300° 42'	81.59	81.59	267.68	
34-35	225° 40'	18.22	18.22	59.64	
35-36	188° 19'	19.80	19.80	64.96	
36-37	132° 49'	79.17	79.17	260.40	
37-38	95° 53'	100.37	100.37	329.30	
38-01	153° 01'	71.83	71.83	235.66	



Surveyed and Drawn By
JMO, Cuttack

Checked By
Mining Officer, Cuttack

Revenue Official, Golabai

Forest Range Officer, Tangi

M. Raha
T. Bhasa
General Manager (Geo)
Omprakash Colliery
Omprakash Colliery
Omprakash Colliery
Lessee

CHECKED & FOUND CORRECT
CHIEF SURVEYOR
DIRECTORATE OF MINES
ODISHA, BHUBANESWAR

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack



Annexure-3

ODISHA SPACE APPLICATIONS CENTRE (ORSAC)

Department of Science & Technology, Govt. of Odisha

ORSAC/PR/1230/ 2024 No. : 598 Date : 13/2/2025.

To

The Deputy Director Mines
Cuttack, Circle, Cuttack
Dist : Cuttack

Sub: Assessment of the quantum of Minor Minerals excavated from Kundakundi Kunda Stone Quarry (Khondalite), Narangarh over an area 11.848Ac.or 4.794 Ha.(DGPS Surveyed area) or 11.545Ac.or 4.672Ha.(User Area)with respect to NGT OA NO.104/2024/EZ filed by Nilamani Mahapatra Vrs State of Odisha & Others.

Ref: 1-Your office letter No- 3718/Mines Dt. 08.11.2024
2- Letter No. ORSAC/PR/1230/2024/4265, Dt. 30.11.24

Sir

In inviting a reference in the subject mentioned above and the letter cited under reference, please find the assessment of extracted volume of material from the lease area 11.848Ac.or 4.794 Ha.(DGPS Surveyed area)or 11.545Ac.or 4.672Ha.(User Area)of the Kundakundi Kunda Stone Quarry (Khondalite) at Village-Narangarh under Khordha Tahasil, Dist – Khordha, in shape of soft and hard copy in connection with OA NO.104/2024/EZ. filed by Nilamani Mahapatra Vrs State of Odisha & Others.

This is for your Kind information & necessary action.

- Encl: 1. Assessment Report with corner point coordinates
2. Digital Elevation map of the year 2020 and 2025
3. Ortho Satellite image Map on dt. 28.12.2020
4. Ortho Satellite image Map on dt. 29.01.2025
5. Extracted Volume Map

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

Yours Faithfully

Scientist-D,
ORSAC

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ASSESSMENT REPORT OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA 11.848AC.OR 4.794 HA.(DGPS SURVEYED AREA) OR 11.545AC.OR 4.672HA.(USER AREA) AT VILLAGE-NARANGARH, UNDER KHORDHA TAHASIL, DIST - KHORDHA.

The study is carried out using High Resolution Satellite imagery (HRSI WV -2) of 0.5 m stereo imagery (PAN - 1, MX-4 Bands) of the year 28.12.2020 procured from M/s Adepto Geo Informatics Pvt. Ltd. and empanelled foreign Satellite vendor of Indian National Space promotion and authorization Centre (INSPACE) Indian Space Research Organization, Department of Space (ISRO/DOS) Govt. of India and Drone Image of the year 29.01.2025 to be undertaken following Standard Operating Procedure of IBM/ORSAC for Kundakundi Kunda Stone Quarry (Khondalite) Narangarh over an area of 11.848Ac.or 4.794 Ha.(DGPS Surveyed area) or 11.545Ac.or 4.672Ha.(User Area) Under Tahasil-Khordha, Dist-Khordha by M/s TKS Consultancy Services of Orsac Empanelled Vendor.

DGPS Survey of the Quarry Boundary has been under taken as per the Revenue trace in presence of Junior Mining Officer, Cuttack. Then Benchmark (BM) has been transferred from TAPANGA RAILWAY STATION on 07.01.2025 to 10.01.2025 and Quarry Boundary Survey also done in that period. The photogrammetry principle is used to generate Digital Elevation Model (DEM) and Ortho Satellite Image for Kundakundi Kunda Stone Quarry(Khondalite) at Narangarh village, Tahasil-Khordha, Dist-Khordha, taking high Resolution Satellite Imagery (HRSI) of 0.5Stereo imagery (PAN - 1 and MX-4 Bands) for period of 28.12.2020.

The DEM and ortho Image was prepared for the study area of the year 2020 and Drone image processing in pix - 4D software. The excavated volume is calculated using DEM of 2020 as the base year and 2025 of study year DEM, using Arc GIS Software taking the pixel of the minimum mappable unit for making a comparable measurement in the field. The volume accuracy come to 261851.385 mc(m³).

True Copy Attested

(Signature)

**Deputy Director of Mines
Cuttack Circle, Cuttack**

(Signature)

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**EXTRACTED VOLUME OF KUNDAKUNDI KUNDA STONE QUARRY
(KHONDALITE), OVER AN AREA 11.848AC. OR 4.794 HA. (DGPS
SURVEYED AREA) OR 11.545AC. OR 4.672HA. (USER AREA) AT
VILLAGE-NARANGARH, UNDER KHORDHA TAHASIL, DIST -
KHORDHA FOR THE PERIOD OF 2020 - 2025**

BASE YEAR	STUDY YEAR	EXTRACTED VOLUME IN Meter Cube(M ³) (Study Year - Base Year)
2020	2025	261851.385

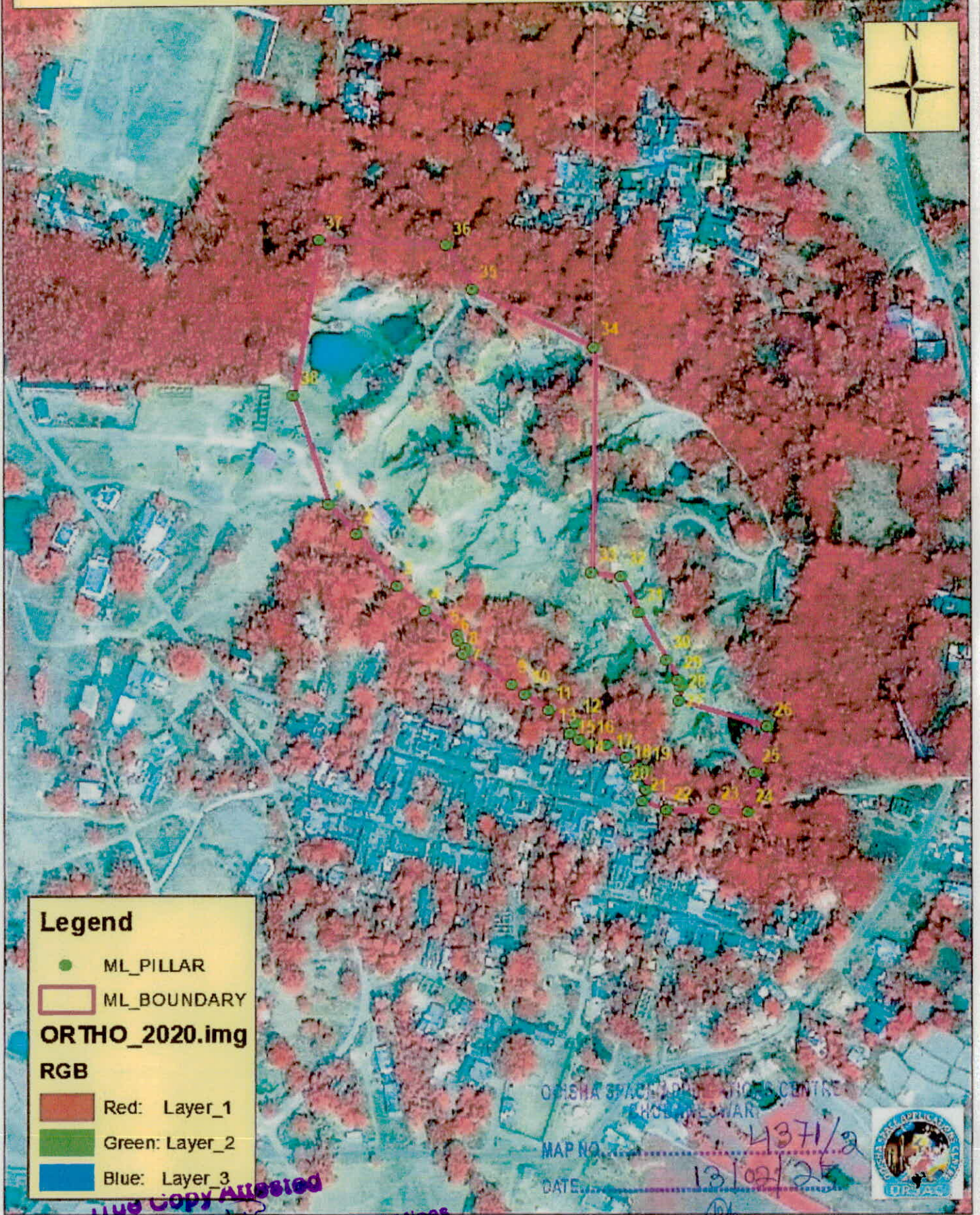
Quarry

True Copy Attested

(Signature)

**Deputy Director of Mines
Cuttack Circle, Cuttack**

DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA), KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2020.



Legend

- ML_PILLAR
- ML_BOUNDARY
- ORTHO_2020.img**
- RGB**
- Red: Layer_1
- Green: Layer_2
- Blue: Layer_3

ORISHA SPACIAL DATA CENTRE
 KHORDHA, INDIA
 MAP NO. 4371/2
 DATE: 13/02/25

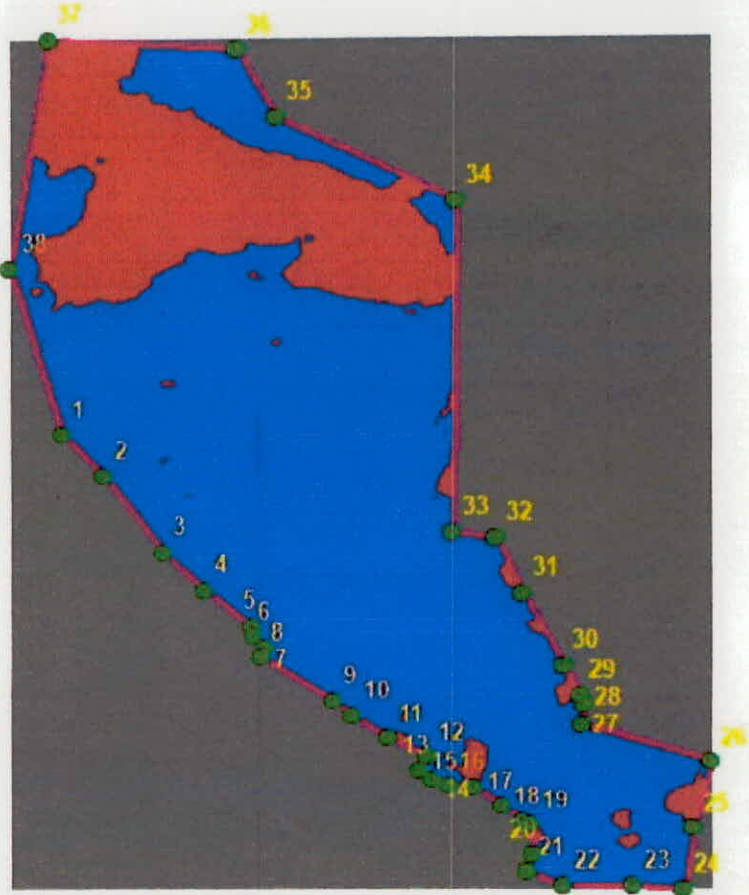


True Copy Attached

*Deputy Director of Mines
 Cuttack Circle, Cuttack*

AUTHORISED SIGNATORY

DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA), KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2020-2025.



True Copy Attested

Deputy

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

**CutFill_img1
VOLUME**

- Net Gain
- unchanged
- Net Loss

ODISHA SPACE APPLICATIONS CENTRE
BHUBANESWAR

MAP NO. 4371 / 3

DATE 13/02/2025

Deputy
AUTHORISED SIGNATORY

Copy



DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA) , KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2025.



True Copy Attested

Debi

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

ORTHO_NARANGARH_2025

RGB

- Red: Layer_1
- Green: Layer_2
- Blue: Layer_3

ODISHA SPACE APPLICATIONS CENTRE
BHUBANESWAR

MAP NO. 4371 / 7

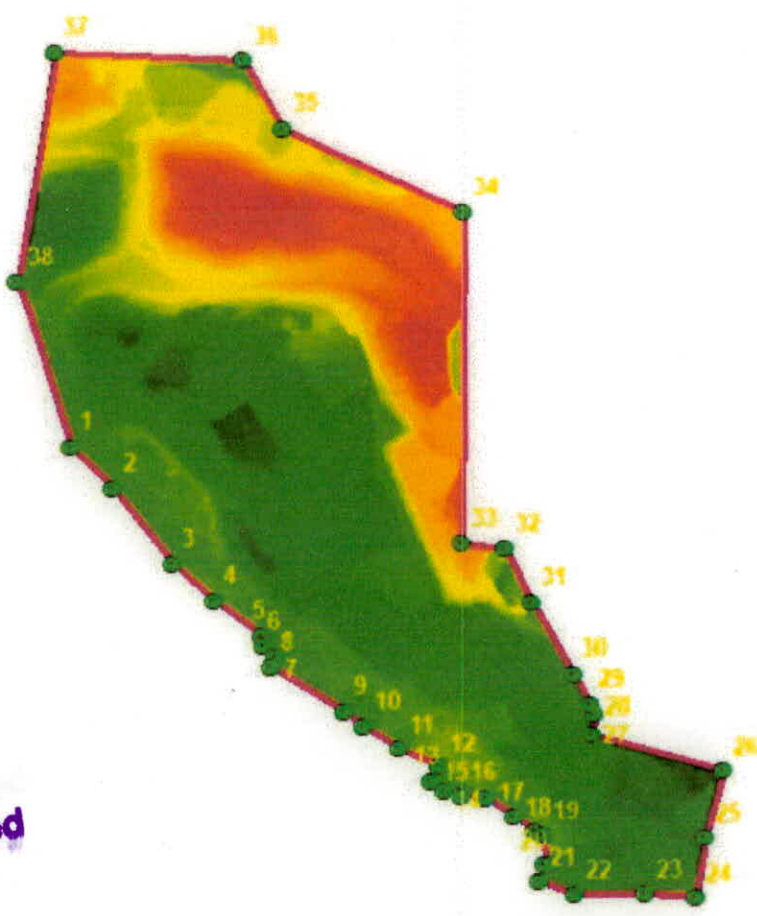
DATE. 13/02/2025

Debi
AUTHORISED SIGNATORY

Devi



DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA) , KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2025.



True Copy Attested

(Handwritten signature)

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

NARANGARH_DEM_2025.jpg

Value

- High : 36.036
- Low : 2.96217

ORSA SPACE APPLICATIONS CENTRE
BRUBANESWAR

MAP NO. 437 / 19

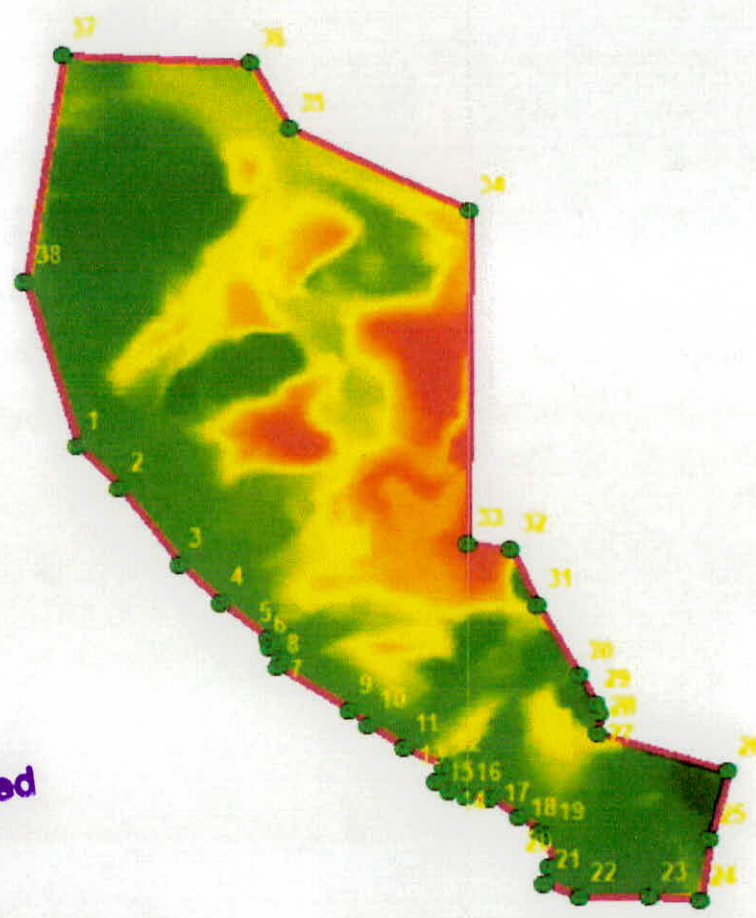
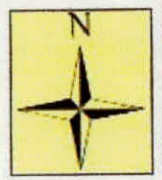
DATE 13/02/2025

(Handwritten signature)
AUTHORISED SIGNATORY

(Handwritten signature)



DIGITAL ELEVATION MAP OF KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH OVER AN AREA OF 11.848 AC. OR 4.795 HA. (DGPS SURVEYED AREA) & 11.545 AC. OR 4.672 HA. (USER AREA) , KHORDHA TAHASIL, KHORDHA DISTRICT OF THE YEAR 2020.



True Copy Attested

(Handwritten signature)

**Deputy Director of Mines
Cuttack Circle, Cuttack**

Legend

- ML_PILLAR
- ML_BOUNDARY

NARANGARH_DEM_2020.img

Value

- High : 41.2478
- Low : 5.66522

GISHA SPACE APPLICATIONS CENTRE
BHUBANESWAR

MAP NO..... 4371 / 15

DATE..... 13/02/2025

(Handwritten signature)
AUTHORISED SIGNATORY



(Handwritten signature)

Annexure-4



**OFFICE OF THE DEPUTY DIRECTOR OF MINES, CUTTACK CIRCLE, CUTTACK
AT- NIMPUR, P.O-JAGATPUR, CUTTACK - 754021, PH.: 06712490357**

E-mail: mo.cuttack@orissaminerals.gov.in

Letter No...3649.../Mines, Dt...02.11.21

From,

The Deputy Director of Mines,
Cuttack Circle, Cuttack.

To,

The Mines Manager,
Kundakundi Kunda Stone Quarry (Khondalite), Narangarh,
Odisha Mining Corporation Limited (OMC Ltd).

Sub- Submission of the certified copy of the production details on daily basis with respect to Kundakundi Kunda Stone Quarry (Khondalite), Narangarh under Tehsil Khordha of Khordha District.

Sir,

With reference to the subject cited above, I am to direct you to submit certified copy of the daily production details positively with respect to the aforesaid Mines, not later than 12.00pm of the succeeding day; as per the following format.

Block Wise Production Details				
Sl No.	Length (Meters)	Breadth (Meters)	Height (Meters)	Volume (in CuM)
Total Volume in CuM =				

True Copy Attested

Deputy Director of Mines
Cuttack Circle, Cuttack

1X3

Daily Report Summary			
Opening Balance (In CuM)	Production on the day (In CuM)	Dispatch (In CuM)	Closing Balance (In CuM)

This should be treated as **extremely urgent**.


Yours faithfully,


02.11.2024

Deputy Director of Mines,
Cuttack Circle, Cuttack

Memo No. 3650 /Mines, Dt. 02.11.2024


Copy forwarded to the Regional Manager, Khondalite Group of Mines, Odisha Mining Corporation Limited (OMC Ltd)., for favour of kind information and necessary action.


02.11.2024

Deputy Director of Mines,
Cuttack Circle, Cuttack.

Memo No. 3651 /Mines, Dt. 02.11.2024

Copy submitted to the Director of Mines and Geology, Odisha, Bhubaneswar for favour of kind information.


02.11.2024

Deputy Director of Mines,
Cuttack Circle, Cuttack.

True Copy Attested



**Deputy Director of Mines
Cuttack Circle, Cuttack**

17X

Annexure-5

KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH

Daily Report Summary

Date:-30.01.2025

Opening Balance (in cum)	Production on the day (in cum)	Dispatch (in cum)	closing Balance (in cum)
420.520	0.000	10.814	409.706
Production in Cumulative (in cum) Financial year 2024-25		Dispatch in Cumulative (in cum) Financial year 2024-25	
8669.036		8994.022	

True Copy Attested


**Deputy Director of Mines
Cuttack Circle, Cuttack**


 31/01/2025
**Mines Manager
k.k khondalite Mines
Narangarh**

17X

KUNDAKUNDI KUNDA STONE QUARRY (KHONDALITE), NARANGARH			
Daily Report Summary			
Date:-31.01.2025			
Opening Balance (in cum)	Production on the day (in cum)	Dispatch (in cum)	closing Balance (in cum)
409.706	0.000	10.618	399.088
Production in Cumulative (in cum) Financial year 2024-25		Dispatch in Cumulative (in cum) Financial year 2024-25	
8669.036		9004.640	

True Copy Attested


Deputy Director of Mines
Cuttack Circle, Cuttack

 Mines Manager
 k.k khondalite Mines
 Narangarh

